

S.L. NO. 10

**DISTRICT-BANKURA**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN  
ZONE BENCH, KOLKATA, WEST BENGAL  
FINANCE CENTRE, 3<sup>RD</sup> FLOOR, NEW TOWN, KOLKATA**

Under Section 18(1) read with Section 14 and 15 of the National Green  
Tribunal Act, 2010

Original Application No. **89** of 2025/EZ

IN THE MATTER OF: -

Manik Mandal, son of Late Akul Mandal, residing at Village- Latiabani,  
P.O. Gangajaghati, District- Bankura, Pin- 722133.

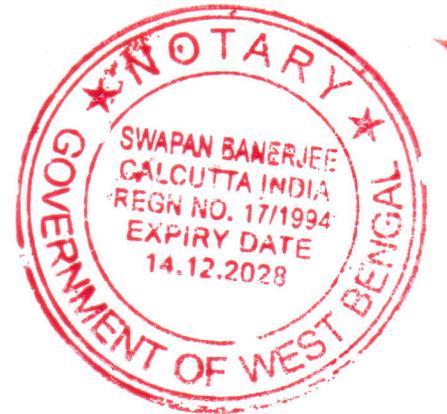
...Applicant

-VERSUS-

Union of India, service through the Ministry of Environment, Forest and  
Climate Change, Government of India, Indira Pariyavaran Bhawan, Jor  
Bagh, Aliganj, New Delhi-110003 & Ors.

...Respondents.

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Advocate  
Bar Association, Room No. 5  
High Court, Calcutta  
Chamber: 8/1, K.S. Roy Road,  
Kolkata - 700001.  
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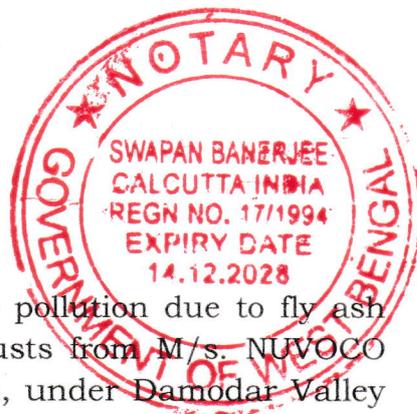
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Union of India, service through the Ministry of Environment, Forest and Climate Change, Government of India, Indira Pariyavaran Bhawan, Jor Bagh, Aliganj, New Delhi-110003 & Ors.

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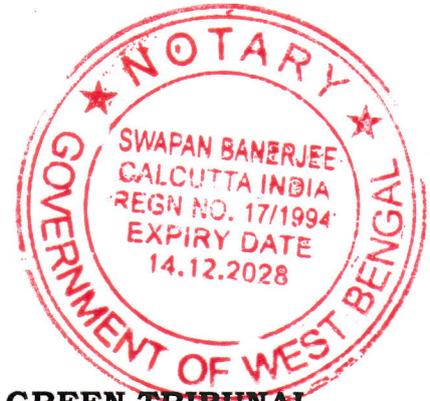
### SYNOPSIS

The instant application relates to causing of huge pollution due to fly ash pond, coal dust, crusher dust, soils and other dusts from M/s. NUVOCO Cement Factory and Mejia Thermal Power Station, under Damodar Valley Corporation (hereinafter referred as MTPS, DVC) for plying of heavy vehicles used by them for carrying fly ash and dust coal. The said two Organizations are lying and situated within a hand shake distance from Village- Latiabani and they are creating havoc pollution due to fly ash and coal dust from Coal Handling Plant (hereinafter referred as CHP), crusher dust, soils and also accumulated dusts due to plying of heavy vehicle been used by them and transport contractor for which the life from of the surrounding villagers became miserable and to that the said organizations are reluctant from taking any steps for stopping such heavy pollution on daily basis. The local villagers formed a committee namely Janoswastho O Poribesh Sachetonata Committee to save the lives of local people from and they made several requests to the respondent authorities to look into the matter by taking effective measures by stopping such heavy pollution due to fly ash, coal dust CHP, crusher dust, soils and accumulated dusts due to using of heavy vehicles. The members of the said committee submitted several representations before the concerned respondent authorities ventilating their grievances with the request to take effective steps against MTPS, DVC and M/s. NUVOCO Cement Factory but inspite of receiving of the same they are reluctant to take any sort of effective steps in the matter to protect the environment and lives of the poor people of the villages. That on the basis of the complaint lodged by them, the Divisional Head IPC-II, Central Pollution Control Board wrote to the Member Secretary, West Bengal Pollution Control Board to investigate the matter at the earliest and to take necessary action. Also, the erstwhile Secretary of the said Committee wrote to the Ministry of Environment, Forest and Climate Change, Government of India ventilating the grievances of the local villagers and to that the Scientist 'E', Ministry of Environment, Forest and Climate Change wrote to the Member Secretary, Central Pollution Control Board and West Bengal Pollution Control Board to take steps in the matter but no steps have been taken from their end. Further, on repeated occasions they met the Member Secretary of both Central Pollution Control Board and West Bengal Pollution Control Board to look into the grievances as raised by the committee for stopping such heavy pollution been created by both MTPS, DVC and M/s. NUVOCO Cement Factory and in this regard the Deputy Secretary, Government of West Bengal requested the Member Secretary, West Bengal Pollution Control Board for action taken report and necessary steps vide Memo dated 07.11.2023. In spite of receiving all such complaint no steps have been taken till date and the life of the villagers have become miserable, and as such this Original Application.



**LIST OF DATES AND EVENTS**

DATES	EVENTS
14.02.2022	Representation made by the Janoswartha O Paribesh Sachetonata Committee to Union Minister for Environment, Forest and Climate Change.
22.06.2022	Scientist 'E' from MoEF &CC requested the Member Secretary CPCB and WBPCB to investigate into the matter and submit Action Taken Report.
24.12.2022	Representation made by the Janoswartha O Paribesh Sachetonata Committee to Chief Manager, Mejia Thermal power Plant DVC.
31.01.2023	Representation made by the Janoswartha O Paribesh Sachetonata Committee to Chairman, Central Pollution Control Board.
14.02.2023 to 24.05.2023	Numbers of Complaints were made by the Janoswartha O Paribesh Sachetonata Committee through Emails to CPCB, WBPCB and the Environment Department.
14.03.2023	Divisional Head IPC-II requested the Member Secretary WBPCB to investigate into the matter and submit Action Taken Report.
01.06.2023	The Janoswartha O Paribesh Sachetonata Committee requested for Action Taken Report from Union Minister for Environment, Forest and Climate Change against the Mejia Thermal power Plant DVC against the complaints made.
17.11.2023	The Deputy Secretary, Govt. of West Bengal requested the Member Secretary WBPCB to investigate into the matter and submit Action Taken Report.
20.04.2025	Original Application filed before the Hon'ble National Green Tribunal, Eastern Zonal Bench at Kolkata.



**DISTRICT-BANKURA**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA**

O.A. No. of 2025

In the matter of:

An application under Section 14, 18(2)(e) of the National Green Tribunal Act, 2010 and Rule 8 of the National Green Tribunal (Practice and Procedure) Rules, 2011;

And

In the matter of:

Manik Mandal, son of Late Akul Mandal, residing at Village-Latiabani, P.O. Gangajaghati, District- Bankura, Pin- 722133.

.....Applicant.

-Versus-

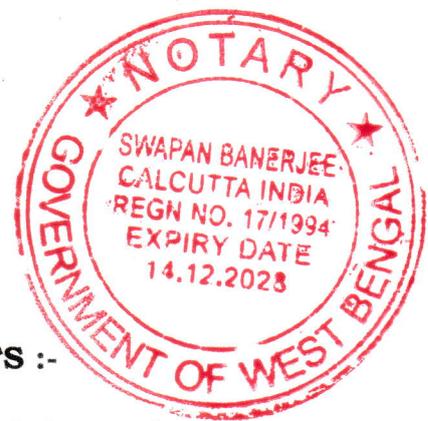
The Union of India & Ors.

.....Respondents

**DETAILS OF THE APPLICATION:**

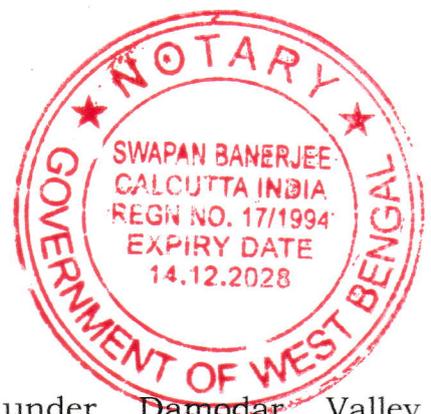
**1. PARTICULARS OF THE APPLICANT :-**

Manik Mandal, son of Late Akul Mandal, residing at Village-Latiabani, P.O. Gangajaghati, District- Bankura, Pin- 722133.

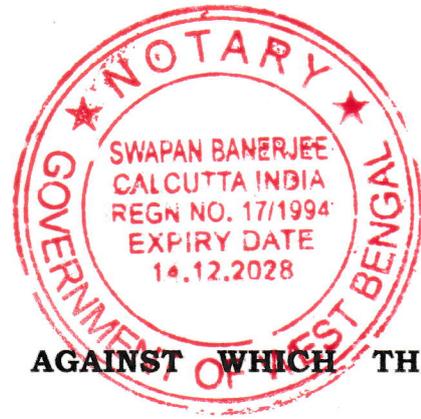


**2. PARTICULARS OF THE RESPONDENTS :-**

1. Union of India, service through the Ministry of Environment, Forest and Climate Change, Government of India, represented by its Secretary Indira Pariyavaran Bhawan, Jor Bagh, Aliganj, New Delhi-110003. Email: [secy-moef@nic.in](mailto:secy-moef@nic.in);
2. Scientist E, Ministry of Environment, Forest and Climate Change (CP Division), Government of India, IPB Bhawan, Jor Bagh, Aliganj, New Delhi-110003. Email: [sonu.singh@nic.in](mailto:sonu.singh@nic.in);
3. Director, CP Division, Ministry of Environment, Forest and Climate Change, Government of India, Indira Pariyavaran Bhawan, Jor Bagh, Aliganj, New Delhi-110003. Email: [secy-moef@nic.in](mailto:secy-moef@nic.in);
4. Department of Environment, Government of West Bengal through the Addl. Chief Secretary, "Pranisampad Bhaban", 5<sup>th</sup> Floor, LB-II, Sector- III, Bidhannagar, Kolkata- 700106. E-mail: [psecy.env-wb@gov.in](mailto:psecy.env-wb@gov.in), [acsenvwb@gmail.com](mailto:acsenvwb@gmail.com);
5. Central Pollution Control Board, through its Regional Director, having office at Southend Conclave, Block – 502, 5<sup>th</sup> & 6<sup>th</sup> Floor, 1582, Rajdanga Main Road, Kolkata- 700107. Email: [mkbiswas.cpcb@nic.in](mailto:mkbiswas.cpcb@nic.in);
6. West Bengal Pollution Control Board, service through the Chairman, Paribesh Bhawan, 10A, LA Block, Sector-III, Kolkata-700106. Email: [chrnmn.wbpcb-wb@bangla.gov.in](mailto:chrnmn.wbpcb-wb@bangla.gov.in);



7. Mejia Thermal Power Station, under Damodar Valley Corporation, service through its Chairman, DVC Head Quarters, DVC Tower, VIP Road, Kolkata-700054. Email: [chairman@dvc.gov.in](mailto:chairman@dvc.gov.in);
8. Chief Engineer and Project Head, Mejia Thermal Power Station, DVC, Durlavpur, P.O. MTPS, District-Bankura, Pin-722183. Email: [praduman.sah@dvc.gov.in](mailto:praduman.sah@dvc.gov.in);
9. M/s. NUVOCO Cement Factory, service through its Managing Director, at Village- Latiabani, P.O. Gangajalghati, District-Bankura, Pin- 722133 Email: [secretarial.desk@nuvoco.com](mailto:secretarial.desk@nuvoco.com);
10. District Magistrate, Bankura, P.O., P.S. and District-Bankura, Pin-722101. Email: [dm-bank@nic.in](mailto:dm-bank@nic.in);
11. Gangajalghati Gram Panchayat through its Secretary, P.O. Gangajalghati, District- Bankura, Pin- 722133. Email: [gp.gghati@gmail.com](mailto:gp.gghati@gmail.com);
12. Superintendent of Police, Bankura District Police, Rabindra Sarani, Bankura, P.O., P.S. and District-Bankura, Pin-722101. Email: [spbankura@gmail.com](mailto:spbankura@gmail.com);
13. Inspector-in-Charge, Gangajalghati Police Station, Post Office- Gangajalghati, District-Bankura, Pin-722133. Email: [psgghati@policewb.gov.in](mailto:psgghati@policewb.gov.in);



**3. PARTICULARS OF THE ORDER AGAINST WHICH THE INSTANT APPLICATION IS MADE:-**

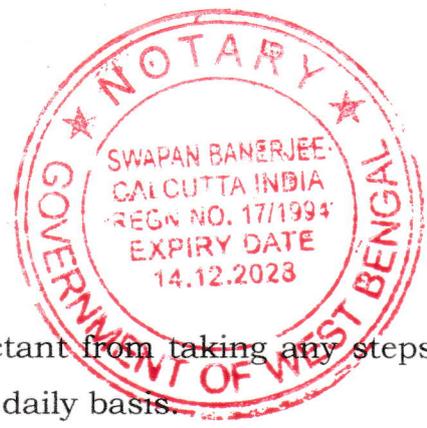
The instant application begs to be filed before the Hon'ble National Green Tribunal against the purported negligence on the part of the respondents to take follow up action and necessary steps against MTPS, DVC due to havoc pollution created from fly ash, coal dust CHP crusher dust and soils and also accumulated dusts from M/s. NUVOCO Cement Factory due to dust in both sides of NH-60 due to plying of heavy vehicle used by them.

**4. JURISDICTION OF THIS TRIBUNAL:-**

The applicant states that the instant application relates to causing of huge pollution due to fly ash, coal dust (CHP), crusher dust, soils and other dusts from M/s. NUVOCO Cement Factory and MTPS, DVC for plying of heavy vehicles used by them for carrying fly ash and dust coal.

**5. FACTS OF THE CASE:-**

- 5.1 That the applicant is a citizen of India and residing nearest to MTPS Mejia and M/s. NUVOCO Cement Factory at Village- Latiabani within P.S. Gangajaghati, District- Bankura.
- 5.2 That the said two Organizations namely MTPS Mejia and M/s. NUVOCO Cement Factory are lying and situated within a hand shake distance from Village- Latiabani and they are creating havoc pollution due to fly ash and coal dust (CHP), crusher dust, soils and also accumulated dusts due to plying of heavy vehicle been used by them and transport contractor for which the life of the surrounding villagers became miserable and to



that the said organizations are reluctant from taking any steps for stopping such heavy pollution on daily basis.

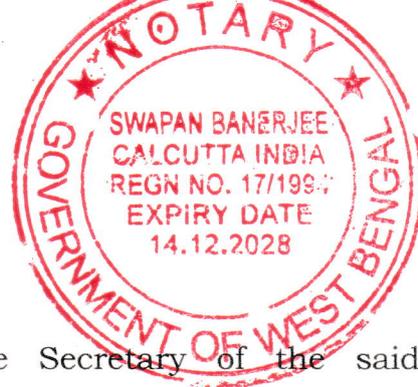
5.3 That in this regard the local villagers formed a committee namely Janoswastho O Poribesh Sachetonata Committee to save the lives of local people from heavy pollution and they made several requests to the respondent authorities to look into the matter by taking effective measures by stopping such heavy pollution due to fly ash, coal dust CHP, crusher dust, soils and accumulated dusts due to using of heavy vehicles.

5.4 That your applicant and other members of the said committee submitted several representations before the concerned respondent authorities ventilating their grievances with the request to take effective steps against MTPS, DVC and M/s. NUVOCO Cement Factory but inspite of receiving of the same they are reluctant to take any sort of effective steps in the matter to protect the environment and lives of the poor people of the villages.

Photocopy of the representations are annexed herewith and marked as Annexure "A" collectively.

5.5 That your applicant came to know that on the basis of the complaint lodged by them, the Divisional Head IPC-II, Central Pollution Control Board wrote to the Member Secretary, West Bengal Pollution Control Board to investigate the matter at the earliest and to take necessary action which may be informed to the complainant.

Photocopy of the said memo dated 14.02.2023 is annexed herewith and marked as Annexure "B".



5.6 That in this regard the erstwhile Secretary of the said Committee wrote to the Ministry of Environment, Forest and Climate Change, Government of India ventilating the grievances of the local villagers and to that the Scientist 'E', Ministry of Environment, Forest and Climate Change wrote to the Member Secretary, Central Pollution Control Board and West Bengal Pollution Control Board to take steps in the matter but no steps have been taken from their end.

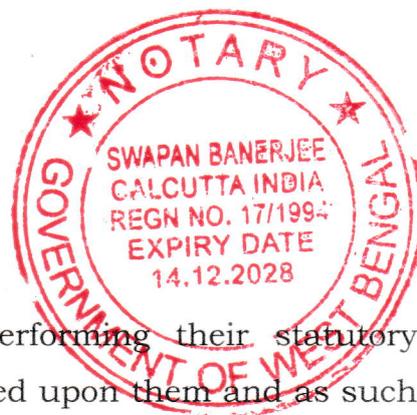
Photocopy of the letter dated 22.07.2022 is annexed herewith and marked as Annexure "C".

5.7 That your applicant on repeated occasions met the Member Secretary of both Central Pollution Control Board and West Bengal Pollution Control Board to look into the grievances as raised by the committee for stopping such heavy pollution been created by both MTPS, DVC and M/s. NUVOCO Cement Factory and in this regard the Deputy Secretary, Government of West Bengal requested the Member Secretary, West Bengal Pollution Control Board for action taken report and necessary steps vide Memo dated 07.11.2023.

Photocopy of the said memo dated 07.11.2023 is annexed herewith and marked as Annexure "D".

5.8 That inspite of receiving all such complaint no steps have been taken till date and the life of the villagers are miserable.

5.9 That with respect to heavy pollution caused by MTPS, DVC and M/s. NUVOCO Cement Factory besides NH-60 the Ministry of Environment, Forest and Climate Change, Government of India and also the Central Pollution Control Board and West Bengal

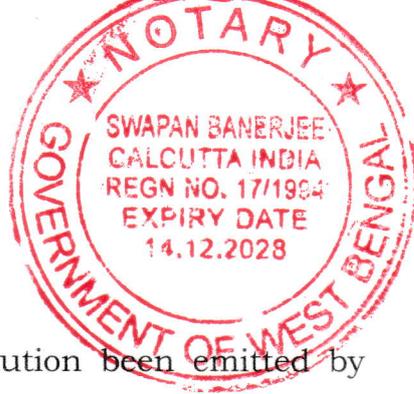


Pollution Control Board are not performing their statutory duties and/or responsibilities as casted upon them and as such your applicant has no other adequate and alternative remedy open except to file the instant application before the National Green Tribunal, Eastern Zone Bench, Kolkata and the relief as prayed for, if not granted, the applicant will suffer irreparable loss and injury.

- 5.10 That the applicant had taken some of the photographs showing how much pollution is occurred in the said Village as well as local area and the same are annexed herewith and marked as Annexure "E".

**6. GROUNDS:-**

- I. For that the inaction, non-action and/or negligence on the part of the respondent authorities by not taking any steps for stopping heavy pollution due to fly ash, coal dust, CHP crusher dust, soils and accumulated dusts due to use of heavy vehicle at the instance of MTPS, DVC and M/s. NUVOCO Cement Factory is bad, arbitrary, illegal, erroneous, malafide and gross injustice upon the applicant.
- II. For that the Ministry of Environment, Forest and Climate Change, Government of India have some statutory duties and responsibilities for stopping the heavy pollution by using water canons, plating trees and other applicable measures as required but they are sitting idle over the issue.
- III. For that effective steps should be taken against the authorities of MTPS, DVC & M/s. NUVOCO Cement Factory and transport



contractor for stopping such heavy pollution been emitted by them.

- IV. For that the poor people at large would be protected immediately by stopping immense air pollution been caused due to fly ash, coal dust (CHP), crusher dust, soils and accumulated dusts due to use of heavy vehicle at the instance of MTPS, DVC and M/s. NUVOCO Cement Factory.
- V. For that the whole object of law has seriously been frustrated due to negligence on the part of respondents.
- VI. For that steps should be taken immediately to opt for alternative/ effective measures and/or technology to save the lives of the local villagers and also to protect the environment from such heavy pollution being emitted by both the organizations.

**7. LIMITATION:-**

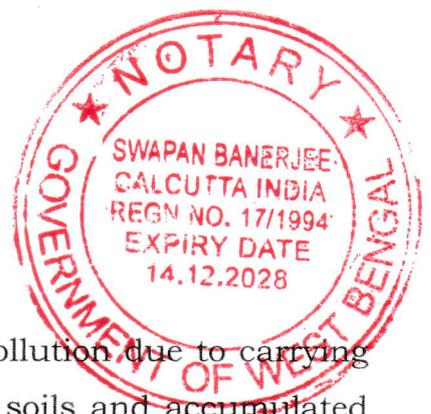
The instant application is within the limitation as prescribed under the law.

**8. CAUSE OF ACTION:-**

The plying of vehicles carrying fly ash, coal dust (CHP), crusher dust, soils and accumulated dusts is continuing day and night and hence the cause of action is continuous in nature. The cause of action of this instant application is well within the jurisdiction of the National Green Tribunal, Eastern zonal bench at Kolkata.

**9. INTERIM ORDER IF ANY PRAYED FOR:-**

Pending disposal of the application, the respondents MTPS, DVC and M/s. NUVOCO Cement Factory shall be directed to take all



effective steps to stop emission of such pollution due to carrying of fly ash, coal dust (CHP) crusher dust, soils and accumulated dusts due to using of heavy vehicle.

**10. RELIEF SOUGHT FOR:-**

The applicant prays for following reliefs :-

- (a) Direction upon the concerned respondent authorities to take immediate steps and/or action to stop the heavy pollution being created at the instance of MTPS, DVC and M/s. NUVOCO Cement Factory by emitting fly ash, coal dust, CHP crusher dust, soils and accumulated dusts due to use of heavy vehicles immediately which is causing sufferance to the people at large in default.
- (b) Direction upon the respondents to opt for appropriate measures and/or technology to reduce and/or stop such heavy pollution at the instance of both the organizations, in order to save the environment as well as the local villagers.
- (c) Direction upon the respondents to produce all the relevant records before this Learned Tribunal for conscionable justice in this matter.
- (d) And to pass such other order or order as the Learned Tribunal may deem fit and proper.

### VERIFICATION

I, Sri Manik Mandal, son of Late Akul Mandal, aged about 32 years, by faith- Hindu, by occupation – unemployed, residing at Village- Latiabani, P.O. Gangajaghati, District- Bankura, Pin- 722133, do hereby verify that the contents of paragraphs no.1, 2, 3, 4, 5.1 and 5.3 are true to my knowledge and those made in paragraphs 5.5 and 5.7 are based on information and those made in rest paragraphs and prayer portions are my respectful submissions before this Hon'ble Tribunal and I have not suppressed any material facts in this case and do also verify and sign the above verification of the applicant at the chamber of the Learned Advocate-on-Record.

Manik Mandal

Identified by me

DEPONENT

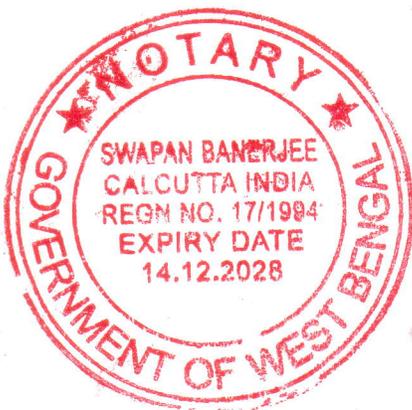
Chandra Gupta Kamal

Advocate

Solemnly affirmed and declared  
before me on identification

Swapan Banerjee

**SWAPAN BANERJEE**  
Notary, Calcutta, India  
Govt. of W.B. Regu. No. 17/1994  
Calcutta City Courts' Bar  
Association (2nd Floor)  
Calcutta-700 001



17 APR 2025

Anneam - A' Collectively

পতি  
টীফ ইনজিনিয়ার ও প্রজেক্ট হেড  
মুজিয়া তাপ বিদ্যুত প্রকল্প ডিভিসি  
পোস্ট-এম.টি.পি.এস.থানা-গঙ্গাজলঘাট  
জেলা-বাকুড়া(প:ব)-৭২২ ১৮৩

মাননীয় মহাশয়,

গত ইং-২০০৪ সাল হইতে এখন পর্যন্ত আমরা আপনাদের দৃষ্টি আকর্ষণ করে নিম্নেরউল্লিখিত জলস্তু ও ক্ষতিকারক ব্যাপারটির হস্তক্ষেপ করে সুস্থভাবে সমাধান ও প্রতিকার চেয়ে বারবার অনুরোধ করে আসছি কিন্তু আপনারা বিষয়টিকে অতন্তা লঘুভাবে নিয়ে কোন পারমাণে সমাধান না করে সুধুমাত্র ব্যাপারটিকে দিনেরপর-দিন ধামাচাপা দিয়ে,(নামমাত্র লোকদেখানো দু-একদিন একটু সামান্য গ্রাশ পুকুরটার বাপা টাতে জল ছড়ানো বা ঐখানটাতে বাটা দেওয়া বা ঐ রকমকিছু করে) নগ্নভাবে ফেলে রেখে গ্রামবাসীদের চরম হুমকি-ভোগান্তি,বিভিন্নরকমভাবে ক্ষতি ও দুরভোগের শিকার এবং গ্রামবাসীদের ও এলাকার মানুষের সাধারণ জীবনযাত্রার ভিসনভাবে ব্যাঘাত ব্যাঘাত ঘটছে,সাধারণভাবে জীবিত থাকতে বা সুস্থভাবে জীবনযাপন করতে পারছে না,বেচে থাকার জন্য যে মৌলিক অধিকার তা আপনাদের কেটে নিচ্ছেন।

\* যে সমস্যাগুলি আপনার কারখানার-ডিভিসি,এম.টি.পি.এস.-এর ৭০০ একর এরিয়ার ছাই পুকরের উড়ন্তছাই ব্যাপকহারে লাটিয়াবনি গ্রাম অনান্যগুলিতে অবাধে ঠুকছে তারফলে গ্রামবাসীদের বসবাসকরা দুষ্কর ও দুরবিসয় থেকে যন্ত্রনাদায়ক হয়ে চলছে আজ দীর্ঘদিনধরে,সমস্যা সমাধানতো হয়নি বরং দিন-দিন বেড়েয় চলেছে,বেড়েছে নানা সমস্যা হয়েছে গুরুত্বর-শাক-সজী,পানীয় জল,পুকুর-কুয়োর সহ বাবহারের জন্য রাস্তা-ঘাট, জামা-কাপড়,বিছানায়,রান্না ঘরে হইতে গ্রামবাসীদের নিশ্বাস-প্রসাসের মধ্যদিয়ে শরীরের ভিতরে ঠুকছে-তার ফলে মারাত্মক অপূরণীয়ক্ষতি হয়েযাচ্ছে দিনের পর দিন,চোখে ধুলোগুড়ো ঠুকছে,চোখের রোগ সহ নানা রোগজ্বালা ও বিভিন্ন সমস্যয় ভুগছে, জামগাছি জলাধার ও নিত্যানন্দপুরের জলাধার ছাই ও ছাইজলে নষ্ট ও ভরে গেছে, বিগত বছরে ছাই পুকুরের পাড়ভেঙ্গে ছাই পুকুরের নীচের পাশাপাশি গ্রামের বিরাট এলাকার বিহারপরবিধা চাষজমি, মাঠ,পুকুর,জলাশয়,সবুজ নষ্ট হনে গেছে এবং এর সঙ্গে নিম্নেরসমস্যাগুলি গ্রামবাসীদের সহ এলাকার পাশাপাশি গ্রামবাসীদের ও এন.এইচ-৬০ জাতীয় রাস্তায় যাতায়াতকারি বিসাল পথচারিরা পরিবেশ দূশনের শিকার এবং ভুগছে প্রতিদিন্যত।

- \* (২) লাটিয়াবনিগ্রামের প্রচলিত রাস্তার একবরে গায়ে ইউনিট ৭ ও ৮ এর বৃহৎ সাইলোর বিসাক্ত উড়ন্ত ছাই ও গ্যাস।
- \* (৩)লাটিয়াবনি বাসস্টপেজের বিস্তর এলাকা এবং এন.এইচ-৬০ কাখানারভিতরের কালো কয়লাগুড়ো ও ভারি-ভারি ছাই পরিবহনগাড়ির জন্য ঐ এলাকাটি ছাই ও ধুলারস্রগ,রাস্তায় (এন.এইচ-৬০ ও লাটিয়াবনির রাস্তায়) যাতায়াত করা মানে প্রানটি হাতে নিয়ে যাওয়া --
- \* (৪) কারখানার ভিতরের বিসাক্ত ছাই ও ছাইজল লাটিয়াবনি গ্রামের প্রচলিত রাস্তার উপর সহ বিভিন্ন জায়গায়(জলে,মাঠে,বাতাসে ইত্যাদি).
- \* (৫) লাটিয়াবনি গ্রামের উত্তরদিকে কাখানার ক্রাসারের কালোকয়লাগুড়ো গ্রামের ভিতর অবাধে ঠুকছে -
- \* (৬) কারখানার ৭ ও ৮ ইউনিটের বহু-উচু-উচু যন্ত্রপাতিগুলি হইতে লাটিয়াবনি গ্রামে (পাশ্চিমদিকে) ছাই ও নোরা ঠুকছে --
- \* (৭) তাছাড়া ঐবাসস্টপেজ(লাটিয়াবনিরবাস স্টপেজ 'হাসপাহাড়ী') হইতেএন.এইচ-৬০-এর)---ডিভিসি,এম.টি.পি.এস.-১নংগেট---হয়ে লার্ফাধু গেটে-আমডাঙ্গা-ওভাররিজ-দুরলোভপুরমোড় ছাই পরিবহনের ভারি-ভারি গাড়ি গুলির চাকায় পিস্টহয়ে মাটি পাওজরের থেকেও গুড়োহয়ে এন.এইচ-৬০-এর রাস্তার দুধারে কোথাও দুফুট আবার কোথাও ৪ফুট উচু হয়ে জমা আছে দিনের পর দিন-যেটা গাড়িপারাপার হওয়ার সময় ঐধুলায় চাকাপড়া মাত্র-ই ঐগুড়োধুলো আকাশ-বাতাস অক্ষকারকরে দেয়-শুধু ধুলো আর ধুলো ,কিছুই দেখা যায় না ধুলো ছাড়া দিনের প্রায় সারাদিন, ঐ জাতীয়রাস্তায় যাতায়াতকারি সাধারণ মানুষের পক্ষে ঝুঁকি ও ভীষনবিপদের যেকোন সময় বাজেখটনা ঘটতে পারে এক্ষু ঘটছেও-ঐ উড়ন্তধুলো এই এলাকা অক্ষকারকরে রাখে এই ধুলায়-কোনদিন জল ছড়ানো বা পরিষ্কার করা হয় না। (৮) ভারি-ভারি ছাইপরিবহন গাড়িগুলি ঠিকমতো আচ্ছাদন/ ঢাকা বাবহার করে না, গাড়ির চাকা ও অনান্য জায়গাগুলি(গাড়ির) পরিশকার ও জল ধুয়ে রাস্তায় যাতায়াত করে,যেটা পরিবেশ কনট্রোল বোর্ডের আইনকে লঙ্ঘন করা--
- \* (৯) জাতীয় রাস্তা (এন.এইচ-৬০) তে এলোমেলোভাবে এমনকি রাস্তরদুধারে অবৈধভাবে পারকিং-যেটা জনসাধারণের সাধারণ জীবনযাত্রা ব্যাঘাত ও কিপদের চরম ঝুঁকি এবং এর জন্য বহু দুরবটনাঘটছে ও নিরীহ মানুষের প্রান গেছে।

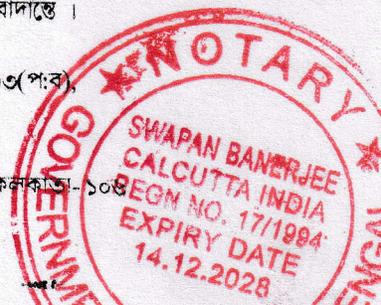
মহাশয়ের কাছে করজোড়ে বিনীতভাবে প্রার্থনা- এলাকার নিরীহ জনসাধারণের বিপন্নজীবন বাচান-এই বিশাল পরিবেশ দমন,নোংরা ধুলোময়লা,দূষিত বিসাক্ত ছাই ও ছাই জল,কয়লাগুড়ো, যেটা আকাশে-বাতাসে,জলে,সবুজশাকসজী,ফুলে-ফলে ইত্যাদিতে মিশে পরিবেশ প্রচলিত দূষিতকরে দিয়েছে,সবুজ নষ্ট হয়ে গেছে,বাতাস দূষিত-লাটিয়াবনি সহ এই বিশাল এলাকা ধুলো-ময়লা,আবরজোন,ছাই,ছাইজল,বিসাক্ত কেমিকেল জলজল,সাইলোর বিসাক্ত ছাই ও ছাইগুড়ো-পরিবেশ দমনের স্বর্গরাজ্য, লাটিয়াবনিগ্রাম ও এর এলাকা ছাই পুকুরের ,কয়লাগুড়ো ইত্যাদির পরিবেশ দমনের স্বর্গরাজ্যের রাজধানি-এটাকে পরিবেশ দমনমুক্ত এলাকা করুন অবিলম্বে।

ধন্যবাদান্তে।

তাং- ২৪/১২/২০২২

গ্রাম-লাটিয়াবনি,গঙ্গাজলঘাট,জেলা-বাকুড়া-৭২২ ১৩৩(প:ব),

প্রতিলিপ পাঠানো হলো:-  
মাননীয় চেয়ারম্যান-প:ব: পলিউশন কনট্রোল বোর্ড,কলকাতা-১০৪  
মাননীয় জেলা শাসক বাকুড়া  
মাননীয় পুলিশ সুপার বাকুড়া



ভবদীয়,  
স্বপন বানার্জী  
স্বপন বানার্জী  
স্বপন বানার্জী  
স্বপন বানার্জী  
স্বপন বানার্জী

12 Koushik Roy

Koushik Roy  
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Bidyut Roy

Baenu Roy

Shantimoy Ghosh

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Sayan Mondal

Himel Mondal

Teja Mondal

Poulsen Mondal

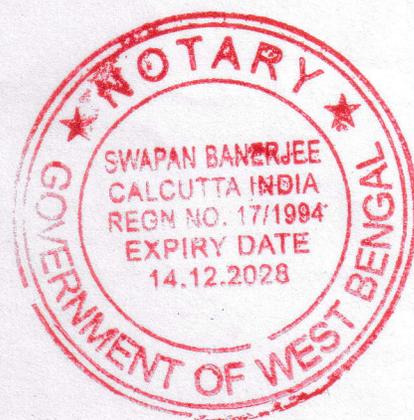
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Jayanta Mondal

Santa Mondal

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Santa Maji



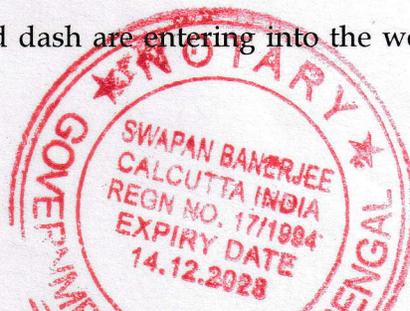
Date: 24.12.2022

To,  
The Chief Manager,  
Mejia Thermal Power Plant DVC,  
P.O- MTPS, P.S- Gangajalhati,  
District- Bankura, Pin- 722183.

Sir,

From the year 2004 till now we have been appealing to you to seek proper solution and remedy for the following burning and harmful matter, but you are taking the matter very lightly without any permanent solution and covering up the matter Day after day. Di villages are subjected to extreme suffering in various ways and the normal life of the villagers and the people of the area is seriously disturbed he is seriously disturbed, they cannot live or live normally, which is the basic right.

1. The problem that fly ash are coming from 700 acre of DVC, MTPS enerring in the village Lotiabani falling in the pond due to which the villagers living in poor and remote areas are suffering for a long time. It has not been solved, but it is increasing day by day, there have been many problems viz vegetables, drinking waters, fruits, ponds and wells roads clothes entering in living rooms and body of the villagers through breathing. As a result The villages are suffering irreparable health diseases day by day in their eyes and also filling the pond at Nityanandapur and also breaking the side of pond and mixed the cultivated land which destroying trees as well as destroying the NH 60.
2. That the fly ash and gas of unit 7 and 8 are just beside the Latiabani village.
3. That due to carrying of dust coal and fly ash over the area of Latiabani bus stop and NH60 is one of the taking risk of life.
4. Toxic and hygienic gas upcoming from the inside of factory in various places including common road of Latiabani village and mixed in the mixed in the water field and in air etc.
5. That the dust of black coals are entering our entering into the village from the North side of Latiabani.
6. From the unit 7 and 8 of fly ash and dash are entering into the west side of Latiabani from the big machinerries.

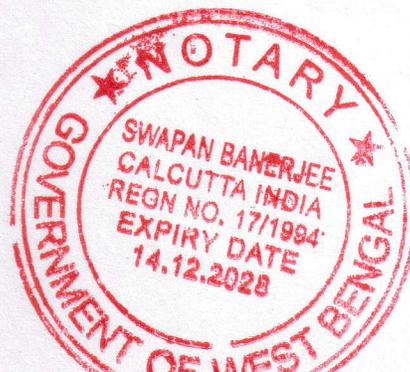


7. Beside this the vehicles which are carrying ashes and coal dusts are smashed in the wheels of trucks which are stored in both sides of NH60 at a height of 2 feet to 4 feet for which in day light even the air is filled with dusts and makes the area dark. Due to which said area is not safe for walking of local people and no water sprinkling is done over the road and which may cause any accident at any point of time.
8. That the heavy vehicles are not covered when it is carrying over the Dusts, ashes and not maintaining any rules laid down by pollution control board.
9. That the heavy vehicles are parked over the two sides of NH 60 haphazardly which result in minor accidents and loss of innocent life.

In such circumstances it is humbly prayed to take necessary steps to save the lives of innocent people of the area and environment which has been destroyed by the huge amount of sewage of dirty toxic ash and dust which is mixed in the sky air as well as in green vegetables flowers fruits etc.

Thanking you

Yours faithfully,



# **Janoswartha O Paribesh Sachetonata Committee**

Latiabani,Po-Gangajalghati,Dist.Bankura,West Bengal,Pin-722133

No.JOPS(S)/V/DVC-P/6/04

Date.14<sup>th</sup> March 2022

To

**The Union Minister for Environment, Forest & Climate Change  
New Delhi.**

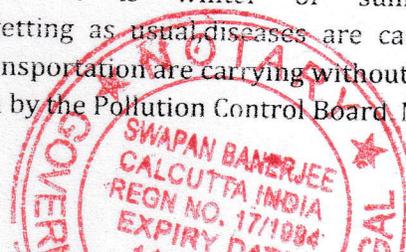
**Ref:- Letter No.(i) Q-16016/63/2017-CPA Dt. May 2017,Govt.of India, Ministry of Environment,Forest& Climate Change(CP Division),Indira Paryavaran Bhawan, New Delhi (ii) Dt. 20<sup>th</sup> June '17(iii) Dt.15<sup>th</sup> August' 17 (iv) Dt. 06<sup>th</sup> Dec' 2017 (V) Dt.22<sup>nd</sup> Dec' 2017**

Respected Sir,

Kindly refer to the communication mentioned above as **Ref.** In this regard ,I am to refer to our letters vide (i) No.A/P-AM/95/17/08 Dt.2<sup>nd</sup> May 2017 ddressed to you (ii) No.A/P-AM-17/224 dt. 19<sup>st</sup> July 2017 addressed to The Member Secretary;-CPB,EAN,Delhi-32 (iii) No.A/P-AM-17/224 dt.21 st July 2017 (iv) No.A/P-Secy(SM)/17/326 dt.11<sup>th</sup> Dec 17 (v) No.A/P-VP/17/667 dt.11<sup>th</sup> March 2018 and in reply of our letters we had received the letters from yours ministry end as mentioned Ref( Xerox Copy enclosed), Since 18-20 Yrs ,An unjust and illegal act against innocent villagers has been happening day after day, and it is being ridiculed in the name of justice, because no effective steps for permanent solution is noticed as villagian,long 18-20 years the matter has been investigated and observing only, on the other hand, pollution continues to exploit innocent villagers year after year, Be noted kindly Occasionally I hear who or what is comes here that those who are coming to spot they are investigating officials or like that but sorry to report that almost all time most of the said members come giving advance information/notice (their) to DVC,MTPS (against whom to lodge a complaint), the problems arises due to flying ash of ash pond & Coal dust of M/s Mejia Thermal Power Station (**MTPS**), a Unit of M/s **Damodar Valley Corporation** (DVC) , district of Bankura (WB) under Gangajalghati Police station.

Since in the year 2004, we had been reporting and requesting it to the various departments of govt.like Bankura District Magistrate,BDO,Officer, G.Ghati Police Station, State Pollution Control Departments including MTPS,DVC to take up the matter for its effective measure against serious & dangerous pollution Which is fatally harmful to human beings and animals, some temporary measures have been taken to resolve the issues, but the problem has returned to Previous after two or four days in spite of , some steps has been taken by Pollution Control Board including imposed some fine against DVC but in reality is that far from being a solution to the problems of the village and the villagers or the villages, the old problems of 18 years ago have now become more complex and have increased.

\*The ashes are flying like before whether it is winter or summer-Drinking water,vegetables,agriculture land,pond,cloths are getting as usual,diseases are causing various problems, most of the times the vehicles of fly ash transportation are carrying without following the rules of Pollution Control Board which was laid down by the Pollution Control Board. No rules and



regulations are followed while lifting. Ash as a result a large quantity of fly ash entered into the villages. From inside the Factory ash mixing water fell into various ponds,dams and Land (agriculture & non-agriculture both) (Photograph enclosed).

\* With the ashes on the ashes, the edge/embankment of the ash pond is being raised, i.e. the ash hill is being formed, which is now more than 35-40 feet from the village land level. If there is any mishap in the village houses and lands under this huge bank (such as last Oct-Nov, 2021, the south part of bank / dam broke and a lot of farmland, ponds, crops, dams, etc. were severely damaged, some photograph enclosed) then there is a risk of huge loss.

\* The Coal Crusher ( Northern side of Latiabani Village) of MTPS,DVC has been entering into the village & highly polluting to the village Latiabani.

\* The SILO is installed just beside to the usual Road of Village Latiabani & other many villagers that's why the SILO's flying ash & gasses perfunctory manner, the villagers and all pedestrians have been suffering most all the times (Photograph is enclosed).

\* Besides this, there is a lot of dust on both sides of the NH-60 Road from the Bus Stoppage of LATIABANI (Hansphari Bus stop) to Lafarge gate especially From Latiabani Bus stop(Hansphari Bus stand) when a car travels on the Road the sky turns black and shows no Road & there is a high risk of an accident at any time, pedestrians travelling on NH-60 Road are likely to get sick in the near future. As a result, the DVC arranges those places in such a way that nothing happens, but everything is going according to the rules and that sorted report is being placed various most important tables like you which is dangerous to the common man ( Photograph enclosed).

\* Adding to this the environmental pollution problem for NUVOCO( Former LAFARGE Cement) emitting large amounts of toxic gases during production of Cement & has polluted a lot to the areas/locality. The cement plant and its production equipment are very close to the Road( NH-60) which makes it very easy to pollute the Local areas with the toxic gas of its dirty lime and ashes. Cement transport vehicles can be seen in the open without complying with any restrictions & illegally occupying the road (NH-60).

Xerox copy of the above said letters, some letters & ORDER's Xerox copy of PCAA(WB)/WBPCB and a few photograph is enclosed here under for your perusal, information and knowledge Please.

In view of the above circumstances it is prayed before you kindly take up the matter once again more so that long long pending must be resolved at the earliest and innocent villagers are not hamper and suffer further.

With Regards,

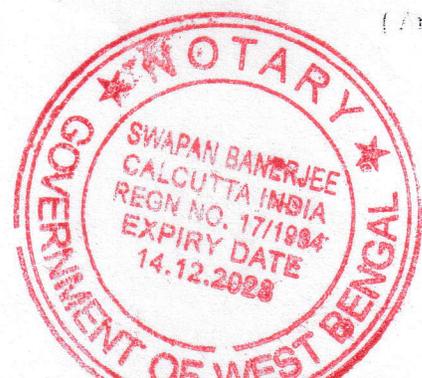
Yours faithfully,

*Amar Kanta Mondal*

(Amar Kanta Mondal)

Secretary

Encio:- As Stated above.



## Janoswartha O Paribesh Sachetonata Committee

Corres Address:-Latiabani,Po-Gangajalghati,Dist. Bankura-722133 (W.B).

Office:-Near MTPP Police Out Post,DVC Gate & Petrol pump,Ps-G.Ghati.Bankura(WB)

No.JPSC/DVC& Nuvo/CPCB/06/R/2023

Dated.31<sup>st</sup> Jan2023.

To

The Hon'ble Chairman  
Central Pollution Control Board  
Paribesh Bhawan,East Arjun Nagar  
Delhi-110032

Encl-3

**Sub;- Request for "The Action Taken Report (ATR)" and necessary steps against Mejia Thermal Power Station (DVC)'s havoc pollution (due to flying ash of ash pond,Coal dust,CHP,crusher dust, Silos & the accumulated dusts of both sides of NH-60 due to heavy vehicles uses for MTPS etc, Bankura,WB.**

Ref:-Our earlier letter dated.14<sup>th</sup>Nov 2022 No.JOPSC/CPCB&CG/6R)22/2022 addressed to you.

Dear Sir,

Kindly refer our earlier letter dt.14<sup>th</sup> Nov' 2022 vide no.shown as " ref". Regarding mentioned on the above as "Sub". In this connection, we have enclosed our previous correspondences as well as **MoEF &CC,Govt.of India,New Delhi-110003** of various dates and some photographs.

In addition to that we drawn for the same addressed to (enclosing relevant papers ,ministry's letters from various dates and photographs etc ) :- To

The Hon'ble Member Secretary,CPCB Delhi-10032 dt.14.11.22,(ii) 24.9.22(iii) 19.7.17

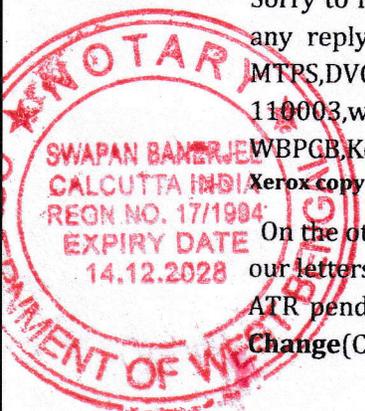
The Hon'ble Chairman :- WBPCB,Kolkata-700106 dt.09.11.22

The Hon'ble Member Secretary-WBPCB,Kolkata 700106 dt.09.11.22(ii) 24.9.22 (iii) 21.7.17

In this regard, **GOVERNMENT OF INDIA,Ministry of Environment,Forest & Climate Change**(CP Division) ,Indira Paryavaran Bhawan,Jorbag Road,New Delhi-110003 vide no.**Q-16016/63/2017-CPA**,on date.(i) May 2017,(ii) 20<sup>th</sup> June'17(iii)18<sup>th</sup> Augu'17(iv) 6<sup>th</sup> Dece'17 (v)22<sup>nd</sup> Dec'17(vi) 22<sup>nd</sup> July 2022 has been pleased to forwarded to you/Board the matter with a request to take necessary action in the matter and the **ACTION TAKEN REPORT(ATR)**may be forwarded to Us i.e " Janoswartha O Paribesh Sachetonata Committee " (**copies enlco**).

Sorry to report you till today (from 2017) neither the undersigned/our organization has received any reply /acknowledge nor any action/steps taken by the CPCB,Delhi or WBPCB,Kolkata or MTPS,DVC authorities,though after received the MoEF &CC(CP dvision),govt.of India,New Delhi-110003,we have drawn attention to you ,Hon'ble MS-CPCB,Delhi,Hon"ble Chairman & Honble MS-WBPCB,Kol. Quoting the MoEF &CC(CP division),govt.of India,New Delhi-110003 letters & Ref ( Xerox copy encl).

On the other hand due to pollution of Mejia thermal Power station ,DVC,Bankura,WB as mentioned our letters since 2017,are suffering a lot from its grievously day after day and the action unsettled & ATR pending though the **GOVERNMENT OF INDIA,Ministry of Environment,Forest & Climate Change**(CP Division) over and again requested you as well as WBPCB to take up the matter for its



2023 "1" 27

necessary steps and ATR but we are surprisingly notice you are not responding/ignoring into the matter at all.

I am enclosing the Xerox copy of the letters(i) addressed to the Officer In Charge, Gangajalghati Police Station,G.Ghati,Bankura,Dt.29.01.2023(ii) dt.24.12.22,dt.17.5.22 dt.5.1.23 copied to The DM, Bankura,The Supdt.of police,Bankura,The BDO,gangajalghati Block development office Amarkan

(ii) Addressed to The Bankura District Magistrate Bankura,copy to The Supdt.of police Bankura ,The BDO,G.ghati,The Officer In Charge:-Gangajalghati Police station(iii) Addressed to Chief

Engineer of MTPS,DVC,Po-MTPS, Bankura copy to the Hon'ble Chairman-WBPCB,Kol,The District Magistrate Bankura,The Supdt.of police Bankura . Further pl find enclosed some letters(Xerox copy) sent to the ministry as well as other dignitary .

In this regard,I am enclosing also some photographs and videos of various spots affecting seriously to the villagers and common people by MTPS and Cement factory Directly/ indirectly at random for your knowledge,information and kind perusal Please.

In view of the above facts and figure, it is prayed before you kindly look into the matter seriously with a judicious mind so that matter could be solved for ever immediately by your direct interference/interact.

With regards,

Encl- As Stated above.

Yours faithfully,

(ITU MAJI)

Vice-president

Copy to:-

The Secretary-Ministry of Environment,Forest & Climate Change (CP Division)  
Govt.of India,IP Bhawan,for Bagh Rd,Aliganj,New Delhi-110003. Kindly refer your Ministry's Letter No.Q-16016/63/2017-CPA dates. May 2017 (ii) 20<sup>th</sup> June 2017(iii)18<sup>th</sup> Augu 2017(iv)06<sup>th</sup> Dec 2017 (v)22<sup>nd</sup> Dec 2017 (vi) 22<sup>nd</sup> July 2022 and a series of our Letters (Xerox copy encl).

SECRETARY -



Manik Mondal <jpsc.clu2023@gmail.com>

**Public complaint received from Janoswartha O Paribesh Sachetonata Committee, Bankura, West Bengal - reg.**

2 messages

Power, CPCB <power.cpcb@gov.in>

Tue, Feb 14, 2023 at 12:40 PM

To: ms@wbpcb.gov.in, RAJESH KUMAR <ms.wbpcb wb@bangla.gov.in>, mspcbwb@gmail.com  
Cc: CPCB RD Kolkata <rdkolkata.cpcb@gov.in>, Mrinal Kanti Biswas <mkbiswas.cpcb@nic.in>, Sonu Singh <sonu.singh@gov.in>, jpsc clu2023 <jpsc.clu2023@gmail.com>, Nazimuddin <nazim.cpcb@nic.in>, Gaurav Gehlot <gehlot.cpcb@nic.in>, Durganand Jha <durganand.cpcb@nic.in>, Asif Hasan <asif.cpcb@supportgov.in>

Sir,

Please refer to MoEF&CC letter no. Q-16016/122/2022-CPA dated 22.07.2022 addressed to CPCB and WBPCB on above subject and CPCB's letters dated 16.08.2022 and 06.12.2022 forwarding to WBPCB the public complaints dated 14.03.2022 and 14.09.2022 of 'Janoswartha O Paribesh Sachetonata Committee', Bankura, West Bengal regarding pollution caused by M/s Mejia Thermal Power Station, DVC, Bankura, West Bengal and M/s NUVOCO Cement Plant (Formerly LAFARGE Cement), and requesting WBPCB to investigate and take appropriate action on the matter. The action taken report of WBPCB on the matter is awaited.

Meanwhile, another grievance dated 31.01.2023 from 'Janoswartha O Paribesh Sachetonata Committee' has been received in CPCB, complaining about no action taken by the concerned authorities on the earlier complaints and requesting action taken report in the matter (copy enclosed).

It is requested that the above matter may be get investigated at the earliest, action as deemed fit may be taken and the action taken may be informed to the complainant under intimation to MoEF&CC and CPCB.

Yours faithfully,

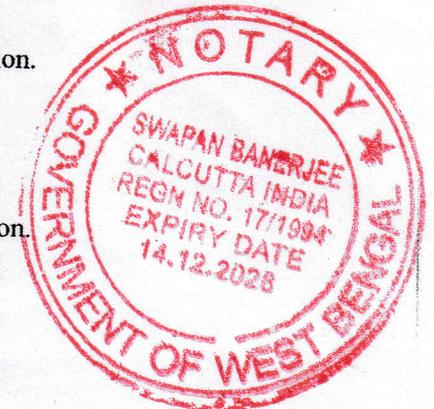
**(Nazimuddin)**  
**Divisional Head, IPC-II**

Copy to:

1. Dr. Sonu Singh (Scientist E, CP Division),  
Ministry of Environment, Forest and Climate  
Change,  
Jal Wing, Indira Paryavaran Bhawan,  
Jor Bagh Road, Aliganj, **New Delhi - 110 003**
2. The Regional Director,  
Central Pollution Control Board,  
Southend Conclave, Block 502,  
5th & 6th Floor, 1582, Rajdanga Main  
Road, **Kolkata - 700 107**

For information.

For information.



Note: Complaint emails having multiple images and videos are attached. Videos couldn't be seen due to having no access.



----- Forwarded message -----

From: Nazimuddin <nazim.cpcb@nic.in>

To: Gaurav Gehlot <gehlot.cpcb@gov.in>, "Power, CPCB" <power.cpcb@gov.in>

Cc:

Bcc:

Date: Wed, 1 Feb 2023 12:34:54 +0530 (IST)

Subject: Fwd: Request for Action Taken Report(ATR) and necessary steps against MejiaTPS,DVC Bankura,West beng

From: "Member Secretary CPCB" <mccb.cpcb@nic.in>

To: "Nazimuddin" <nazim.cpcb@nic.in>

Sent: Wednesday, February 1, 2023 10:44:03 AM

Subject: Fwd: Request for Action Taken Report(ATR) and necessary steps against MejiaTPS,DVC Bankura,West beng

आवश्यक कार्यवाही हेतु।

From: "Chairman CPCB" <ccb.cpcb@nic.in>

To: "Member Secretary CPCB" <mccb.cpcb@nic.in>, "Public Complaints" <prc.cpcb@nic.in>

Sent: Wednesday, February 1, 2023 10:17:23 AM

Subject: Fwd: Request for Action Taken Report(ATR) and necessary steps against MejiaTPS,DVC Bankura,West beng

From: "jpsc clu2023" <jpsc.clu2023@gmail.com>

To: "Chairman CPCB" <ccb.cpcb@nic.in>

Sent: Tuesday, January 31, 2023 7:11:32 PM

Subject: Request for Action Taken Report(ATR) and necessary steps against MejiaTPS,DVC Bankura,West bengal

To

The Hon'ble Chairman-Central Pollution Control Board,

LETTER CPCB DELHI.pdf

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WhatsApp Image 2022-11-16 at 18.40.28 (1).jpeg

WhatsApp Image 2022-11-16 at 18.40.29.jpeg

WhatsApp Image 2022-11-16 at 18.40.30.jpeg

WhatsApp Image 2022-12-25 at 21.12.51 (1).jpeg

WhatsApp Image 2022-12-25 at 21.12.51.jpeg

WhatsApp Image 2022-12-25 at 21.12.52.jpeg

WhatsApp Image 2022-12-25 at 21.12.53 (1).jpeg



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- WhatsApp Image 2022-12-26 at 10.17.19.jpeg
- WhatsApp Image 2023-01-11 at 10.15.57.jpeg
- WhatsApp Image 2023-01-11 at 10.15.58.jpeg
- WhatsApp Image 2023-01-11 at 10.16.01.jpeg
- WhatsApp Image 2023-01-21 at 11.53.36.jpeg
- WhatsApp Image 2023-01-29 at 18.38.38 (2).jpeg
- WhatsApp Image 2023-01-29 at 18.38.38.jpeg
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- WhatsApp Image 2023-01-29 at 18.48.14.jpeg
- WhatsApp Image 2023-01-29 at 18.48.49.jpeg
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- WhatsApp Image 2023-01-31 at 16.23.21.jpeg
- WhatsApp Image 2023-01-31 at 16.23.22 (1).jpeg
- WhatsApp Image 2023-01-31 at 16.23.22 (2).jpeg
- WhatsApp Image 2023-01-31 at 16.23.22 (3).jpeg

Delhi-110032

Respected Sir,

Kindly find enclosed our application dt.31.01.2023 vide No.JPSC/DVC & Nuvo/CPCB/06/R/2023 along with the Letter No.Q-16016/63/2017/CPA ,Govt.of india,Ministry of Enviornment,Forest and Climate Change(CP Division) IPB,Jorbag Road,ND-10003 and few some relevant papers and our previous correspondences.I also attaching some photographs and Videos in this regard for your kind perusal,knowledge and needful action at the earliest.

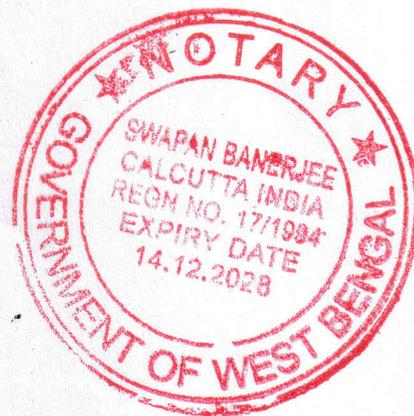
With regards,

yours faithfully

Itu Mondal

Vice President

Janoswartha O Paribesh sachetonata Committee



## 5 attachments

-  **CPCB's letter dated 14-02-2022 to WBPCB regarding Public complaint received from Janoswartha O Paribesh Sachetonata Committee, Bankura, West Bengal.pdf**  
396K
-  **Fwd: Request for Action Taken Report(ATR) and necessary steps against MejiaTPS,DVC Bankura,West bengal.eml**  
54K
-  **Fwd: Videos of Pollution Of MTPS,DVC,Bankura WB.eml**  
14K
-  **Letter to MS CPCB Delhi.pdf**  
1433K
-  **Fwd: Request for ATR and n/a against havoc pollution of Mejia Thermal Power Station,, a Unit of Damodar valley Corporation under Gangajalghati PS,Bankura,WB.eml**  
1986K

Manik Mondal <jpsc.clu2023@gmail.com>  
To: subha27deep@gmail.com

Tue, Feb 14, 2023 at 6:47 PM

[Quoted text hidden]

----- Forwarded message -----

From: Nazimuddin <nazim.cpcb@nic.in>  
To: Gaurav Gehlot <gehlot.cpcb@gov.in>, "Power, CPCB" <power.cpcb@gov.in>  
Cc:  
Bcc:  
Date: Wed, 1 Feb 2023 12:34:54 +0530 (IST)  
Subject: Fwd: Request for Action Taken Report(ATR) and necessary steps against MejiaTPS,DVC Bankura,West bengal

From: "Member Secretary CPCB" <mccb.cpcb@nic.in>  
To: "Nazimuddin" <nazim.cpcb@nic.in>  
Sent: Wednesday, February 1, 2023 10:44:03 AM  
Subject: Fwd: Request for Action Taken Report(ATR) and necessary steps against MejiaTPS,DVC Bankura,West bengal

आवश्यक कार्यवाही हेतु।

From: "Chairman CPCB" <ccb.cpcb@nic.in>  
To: "Member Secretary CPCB" <mccb.cpcb@nic.in>, "Public Complaints" <prc.cpcb@nic.in>  
Sent: Wednesday, February 1, 2023 10:17:23 AM  
Subject: Fwd: Request for Action Taken Report(ATR) and necessary steps against MejiaTPS,DVC Bankura,West bengal

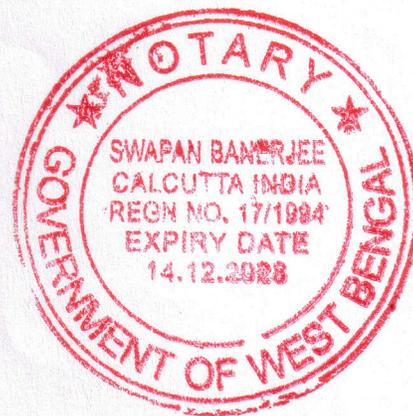
From: "jpsc clu2023" <jpsc.clu2023@gmail.com>  
To: "Chairman CPCB" <ccb.cpcb@nic.in>  
Sent: Tuesday, January 31, 2023 7:11:32 PM  
Subject: Request for Action Taken Report(ATR) and necessary steps against MejiaTPS,DVC Bankura,West bengal

To  
The Hon'ble Chairman-Central Pollution Control Board,

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-  **IMG-20220607-WA0002.jpg**



- WhatsApp Image 2022-11-16 at 18.40.28 (1).jpeg
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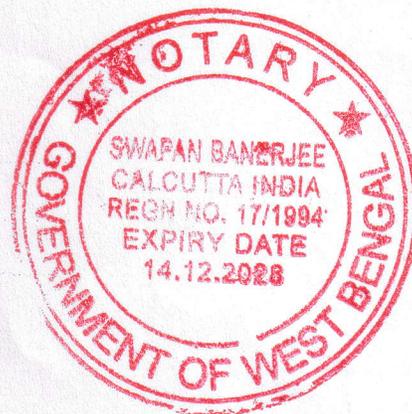
आवश्यक कार्यवाही हेतु।

**From:** "Chairman CPCB" <ccb.cpcb@nic.in>  
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**Subject:** Request for Action Taken Report(ATR) and necessary steps against MejiaTPS,DVC Bankura,West bengal

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The Hon'ble Chairman-Central Pollution Control Board,

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- WhatsApp Image 2023-01-31 at 16.23.21.jpeg
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- WhatsApp Image 2023-01-31 at 16.23.22 (2).jpeg
- WhatsApp Image 2023-01-31 at 16.23.22 (3).jpeg

Delhi-110032

Respected Sir,

Kindly find enclosed our application dt.31.01.2023 vide No.JPSC/DVC & Nuvo/CPCB/06/R/2023 along with the Letter No.Q-16016/63/2017/CPA, Govt.of india, Ministry of Enviornment, Forest and Climate Change (CP Division) IPB, Jorbag Road, ND-10003 and few some relevant papers and our previous correspondences. I also attaching some photographs and Videos in this regard for your kind perusal, knowledge and needful action at the earliest.

With regards.

yours faithfully

Itu Mondal

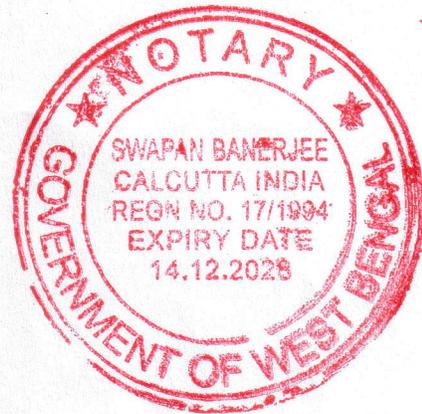
Vice President

Janoswartha O Paribesh sachetonata Committee

LATIABANI, PO+PS-GANGAJALGHATI, BANKURA, WEST BENGAL

Pin-722133

Email ld.jp.sc.clu2023@gmail.com



75  
Azadi Ka  
Amrit Mahotsav



वसुधैव कुटुम्बकम्  
ONE EARTH • ONE FAMILY • ONE FUTURE



वसुधैव कुटुम्बकम्  
ONE EARTH • ONE FAMILY • ONE FUTURE

----- Forwarded message -----

From: Nazimuddin <nazim.cpcb@nic.in>  
To: Gaurav Gehlot <gehlot.cpcb@gov.in>, "Power, CPCB" <power.cpcb@gov.in>  
Cc:  
Bcc:

Date: Wed, 1 Feb 2023 12:36:17 +0530 (IST)  
Subject: Fwd: Request for ATR and n/a against havoc pollution of Mejia Thermal Power Station,, a Unit of Damodar valley Corporation under Gangajalghati PS,Bankura,WB

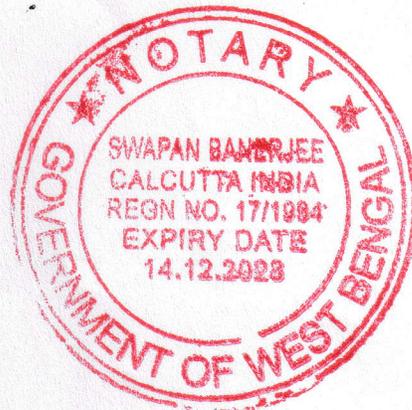
From: "Member Secretary CPCB" <mccb.cpcb@nic.in>  
To: "Nazimuddin" <nazim.cpcb@nic.in>, "Public Complaints" <prc.cpcb@nic.in>  
Sent: Wednesday, February 1, 2023 9:46:58 AM  
Subject: Fwd: Request for ATR and n/a against havoc pollution of Mejia Thermal Power Station,, a Unit of Damodar valley Corporation under Gangajalghati PS,Bankura,WB.

From: "jpsc clu2023" <jpsc.clu2023@gmail.com>  
To: "Member Secretary CPCB" <mccb.cpcb@nic.in>  
Sent: Tuesday, January 31, 2023 8:21:34 PM  
Subject: Request for ATR and n/a against havoc pollution of Mejia Thermal Power Station,, a Unit of Damodar valley Corporation under Gangajalghati PS,Bankura,WB

To  
The Hon'ble Member Secretary  
CPCB,East Arjun nagar  
delhi-110032

Respected Sir,  
Kindly Find our application dt.31/1/23 vide no.JPSC/DVC&NUvo/CPCB/07/R/2023 and the Ministry's(MoEF&CC,govt.of India,New Delhi) letter No.Q-16016/63/2017-CPA on various dates and some relevant papers along with our a serious of correspondences. I also a few photographs & videos for your information ,knowledge and necessary action which is laying pending since 2017.

with regards.  
yours faithfully  
Amar Kanta mondal  
Secretary  
Janoswartha O Paribesh sachetonata Committee  
LATIABANI,GANGAJALGHATI,Bankura,west Bengal  
email Id:-jpsc.clu2023@gmail.com



- Letter CPCB Chairman Delhi.pdf
- IMG20221119153404\_BURST001\_COVER.jpg
- IMG-20220607-WA0002.jpg
- WhatsApp Image 2022-11-16 at 18.40.28 (1).jpeg

5/10/23 8:11 PM

Gmail - Request for Action Taken Report (ATR) & necessary steps against havoc Pollution of DVC' s Mejia thermal Plant & M/



Manik Mondal <jpsc.clu2023@gmail.com>

**Request for Action Taken Report (ATR) & necessary steps against havoc Pollution of DVC' s Mejia thermal Plant & M/s Nuvoco Cement Plant(formerly LAFARGE Cement) Bankura,WB**

1 message

**Manik Mondal** <jpsc.clu2023@gmail.com>  
To: ccb.cpcb@nic.in  
Cc: power.cpcb@gov.in  
Bcc: sonu.singh@gov.in

Sat, Apr 22, 2023 at 8:31 PM

Respected Sir,  
Kindly refer to our email dated.31st January 2023 along with previous correspondences sent from our end and received from Honble MoEF&CC,New Delhi, a series of images and Videos, how this Thermal powers's the filth continues to exploit the toxic to locals and innocent villagers year after year. but sorry to inform you that till today we are in dark about whether any action has been taken by the CPCB or WBPCB or Gov.till today. We strongly hope and believe that you will surely look into the long pending matter once again seriously and direct the authorities as well as yours officers to take necessary action in no time .  
Enclosing the previous mail and its enclosures for your knowledge and information please.

Thanking you,  
Yours faithfully  
Manik Mondal  
Secy-Janoswartha O Paribesh sachetonata Committee  
Latiabani,Gangajalghati,  
Bankura,West bengal

Letter CPCB Chairman Delhi.pdf

ep/12  
ep





Manik Mondal <jpsc.clu2023@gmail.com>

# Request for Action Taken Report(ATR) & necessary steps against havoc pollution of DVC's Mejia Thermal Plant & M/s Nuvoco cement Plant (formerly LAFARGE Cent plant) Bankura, WB

1 message

**Manik Mondal** <jpsc.clu2023@gmail.com>  
To: chrnmn.wbpcb-wb@bangla.gov.in  
Cc: mscb.cpcb@nic.in  
Bcc: ms.wbpcb-wb@bangla.gov.in

Mon, Apr 24, 2023 at 9:30 PM

## Letter CPCB Chairman Delhi.pdf

Respected Sir,  
Kindly refer our email dt.31.01.2023 & 1st Feb 2023 along with previous correspondences sent from our end and received from Hon'ble MoEF&CC, New delhi and CPCB's letters dated 16th Augu'22, 6th Dec 2022 and these letters are in in your table for a pretty long years .On last 31.1.23 and 1.2 2023 a multiple images and videos also sent along with that mail to show as evidence and how this thermal power's filth continues to exploits the toxin to local and innocent villagers/farmers years after year and added to this thermal power is the pollution of M/s Nuvoco Cement Plant(Lafarge cement) but sorry to report it is seen that lack of proper and effective measures and its investigative process is going on at a slower than a snail and we are in in the dark as to what that investigation or action is taken by POLLution Control Board or govt till today.20-22 yearş has been passed but matter is pending . We once again draw your attention and do hope & believe that you and Pollution Control Board will surely look into the matter and positive steps should be taken in a tight hands seriously for its effective action in order to reach a permanent solution in no time.

Thanking You

Enlo;-as above

Yours faithfully  
Manik Mondal  
Secretary  
Janoswartha O Paribesh Sachetonata Committee  
LATIABANI, Gangajalghati, BANKURA(WB)  
Email-Id;- jpsc.clu2023@gmail.com

13

## Letters WBPCB Kol.pdf 1494K





Manik Mondal <jpsc.clu2023@gmail.com>

### Request for Action Taken Report(ATR) and necessary steps against MejiaTPS,DVC and M/s Nuvoco cement Bankura,West Bengal

1 message

Manik Mondal <jpsc.clu2023@gmail.com>  
To: nazim.cpcb@nic.in

Wed, May 24, 2023 at 9:17 PM

Sir,

Kindly refer your mail dt.14.2.2023 as well as our mails dt.31.1.2023 & 01.02.2023 respectively addressed to the Hon'ble Chairman-CPCB,Delhi(ccb.cpcb@nic.in) The hon'ble MS-CPCB,Delhi(mscb.cpcb@nic.in) ,and The Hon'ble Chairman & MS-WBPCB-Kolkata .There was multiple images and videos and all correspondences made by us and received from various offices,Ministry's as attachment in the mails

I would like to refer to your mail dt.14.02.2023 the contents was the mail" Hon'ble MoEF&CC letter no. Q-16016/122/2022-CPA dated 22.07.2022 addressed to CPCB and WBPCB on above subject and CPCB's letters dated 16.08.2022 and 06.12.2022 forwarding to WBPCB the public complaints dated 14.03.2022 and 14.09.2022 of 'Janoswartha O Paribesh Sachetonata Committee', Bankura, West Bengal regarding pollution caused by M/s Mejia Thermal Power Station, DVC, Bankura, West Bengal and M/s NUVOCO Cement Plant (Formerly LAFARGE Cement), and requesting WBPCB to investigate and take appropriate action on the matter. The action taken report of WBPCB on the matter is awaited."

"Meanwhile, another grievance dated 31.01.2023 from 'Janoswartha O Paribesh Sachetonata Committee' has been received in CPCB, complaining about no action taken by the concerned authorities on the earlier complaints and requesting action taken report in the matter (copy enclosed).It is requested that the above matter may be get investigated at the earliest, action as deemed fit may be taken and the action taken may be informed to the complainant under intimation to MoEF&CC and CPCB."

We seen your mail 14.02.2023 which was sent to the respective Pollution control Board and its offices and Today is 24th May 2023 on the other hand the matter is laying pending over one decade and more.Why this situation has been going on year after year and matters laying pending on the respective and responsible chairs.Please investigate and report that any action would be expected or Not..

Yours faithfully,

Manik Mondal

Secretary

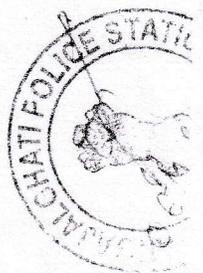
jpsc.clu2023@gmail.com



# JanoswarthaO Paribesh Sachetonata Committee

Katighani Po-Gangajalhati Dist Bankura West Bengal Pin-722133

No.6F/JM/KEFM/15/2023  
Dated.01/06/2023



To  
The Hon'ble Union Minister for Environment, Forest & Climate Change  
Gov. of India  
Indira Paryavaran Bhawan,jor Bag  
New Delhi-110003

Sub:- Request for ACTION TAKEN REPORT(ATR) and necessary steps against Mejia Thermal Power Station(DVC)'s havoc Pollution (due to flying ash Pond,coal dust, CHP, Crusher dust,silos and M/s Nuvoco Cement factory & the accumulated dusts of both sides of NH-60 due to heavy vehicles uses for MTPS,DVC,& Nuvoco Cement,BANKURA Distt,WB.

1.Ref:-Letter.No.(i) Q-16016/122/2022-CPA Dt.22/7/2022.&Q-16016/63/2017-CPA ,Govt. of. India, Ministry of Environment, Forest& Climate Change(CP Division),Indira Paryavaran Bhawan , New Delhi Dated. May 2017 (ii) Dt. 20<sup>th</sup> June '17(iii) Dt.15<sup>th</sup> August' 17(iv) Dt. 06<sup>th</sup> Dec' 2017 (v) 22<sup>nd</sup> Dec' 2017

2.Ref:-Our letter No(s) No.A/P-AM/95/17/08 Dt.2<sup>nd</sup> May 2017 addressed to you (ii) No.A/P-AM-17/224 dt.19<sup>st</sup> July 2017 addressed to The Member Secretary:-CPB,EAN,Delhi-32 (iii) No.A/P-AM-17/224 dt.21<sup>st</sup> July 2017(iv)No.A/P-Secy(SM)/17/326dt.11<sup>th</sup>Dec'17(v)No.A/P-VP/17/ 667dt.11<sup>th</sup> March 2018 (vi) Dt.Nov 09<sup>th</sup> 2022 addressed to Chairman & MS of WBPCB-Kol copy to Dr.Sonu Singh ,Scientiest "E"Govt.of India,MoEE&CC(CP Division) JB Rd,ND-03 and a few other Important concerned departments (Copy encl)(vii) Dt.14<sup>th</sup> Nov 2022 addressed to Chairman & Member Secretary-CPCB,Paribesh Bhawan,EAN,DELHI-1100032 copy to Dr.Sonu Singh, Scientiest" E" Govt.of India,MoEE&CC(CP Division) J.B.Rd,ND-03 and Hon'ble Minister for Public Grievances, Govt.of India,Sardar patel Bhawan,New Delhi-110001.

Respected Sir,

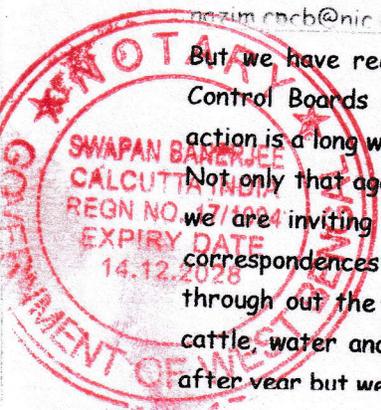
Kindly refer to the above letters as mentioned Ref-1 & 2.

Besides those this has also our reference our email attaching all correspondences made by us and received from your Ministry and a Multiples Images and Videos dated 31 Jan'23 addressed to Chairman & MS-CPCB,DELHI-32 copy to Secy-MoEE&CC,Govt.of India,New Delhi (ii) to the Chairman & MS-WBPCB,Kol-06 dt.01<sup>st</sup> Feb 2023 , copy to Secy-Govt.of india New Delhi.

After that not received any respond for the above letters and mails , again we mailed to The Hon'ble Chairman-CPCB((ccb.cpcb@nic.in) Delhi on April 22,2023 cc to-Power.cpcb @gov .in (ii)Sonu.singh@gov.in(b)Dt.April 24 2023 to the Chairman-WBPCB(chrmn.wbpcb-wb@bangla. gov.in) cc to mscb-wbpcb-wb@bangla.gov.in, ms.wbpcb-wb@bangla.gov.in AND on dated May 24<sup>th</sup> 2023 to nezim.cpcb@nic.in

But we have received NOTHING answer even NOT A SINGLE acknowledgement from pollution Control Boards either Kolkata or Delhi or Administrations/Offices(Distt.State or Block).Taking action is a long way off.

Not only that against stated mentioned matter i,e this unlawful and undesirable facts and situation we are inviting the attention to concerned offices and responsible chairs attaching the all correspondences and a lot of Images & Videos of havoc pollution and its tremendous bad effect through out the whole area of MTPS,DVC and Nuvoco Cement factory's on Air, cloths, Kitchens, cattle, water and drinking water ,pond, agriculture& non-agriculture land, greens, birds etc year after year but we are seeing that they are remain silent on that serious matter.



reflected about their role how the inhabitants in this areas and common people are being neglected and deprived from 17-18 years . They are victims of injustice. We are democracy loving general common people of India strongly believe, hope and trust to you and Our government will look into the matter carefully as to why this is the matter is going on careless or ignoring manner or less speed which is <sup>less</sup> more than snail speed, year after year and concerned Offices are being silent and inactive towards unlawful and illegal matters which is most unfortunate and undesirable from top most responsible chairs.

However, it is earnestly once again prayed before you kindly interfere into the matter seriously and direct to concerned officials /Boards for its effective measure in order to appropriate steps <sup>to be taken</sup> without killing time more .

Kindly be noted Please :- All the Xerox copy of documents/enclosures (as stated above) and previous correspondences made by us to you as well as Pollution controls Boards ,administrations etc including multiples Images and videos for havoc pollution of Mejia Thermal Power station,DVC,Bankura,West Bengal, and M/s Nuvoco Cement Factory( Former Lafarge cement ),Bankura,West Bengal SENDING herewith in XXXXXXXXXX

With Regards,

Yours faithfully,

*I. Majee*  
( I. Majee )

Sr.Vice-President

Enclo:-

Copy to :- *12 sheets*

1. The Hon'ble Minister for Public Grievance, Personnel,  
Govt.of India,Samsad Marg New Delhi.

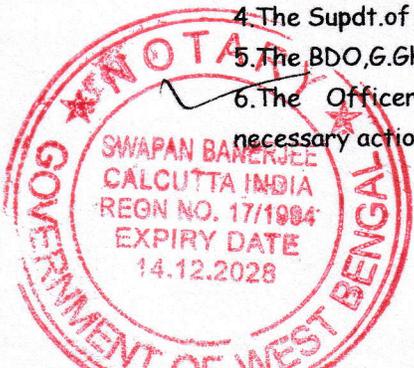
2. The Hon'ble Minister for Social Justice,  
Govt.of India ,Shastri Bhawan ,New Delhi:-For information,knowledge and perusal please and it is earnestly appeal to your good self to interfere into the matter as because the matter is laying pending more than one and half decade as pending and unsolved condition ,a serious of correspondences has been made addressed to the concerned Pollution Control Boards(Delhi and Kolkata) and respectable officials viz:-Dr.Sonu Singh Singh, Scientist "E",CP Division,MoEF&CC,New Delhi,(ii),Shri R.N.Pankaj Scientist"D",CP Division, MoEF&CC, New Delhi,(iii)Shri Ved Prakash,Director,CP Division,MoEF&CC,CP Division,New Delhi-3 all are IP Bhawan,Aligang,New Delhi-3 but no positive result came out, naturally we are suffering and depriving desperately, <sup>day</sup> after day for unlawful and illegal activities which is unwanted and undesirable at all.It also kindly be noted that Villages,of LATIABANI(3500-4000 inhabitants) more than 90-93 percent belonging to SC Community.

3.The District Magistrate Bankura for information and necessary action Pl.

4.The Supdt.of Police Bankura for information and necessary action pl.

5.The BDO,G.Ghati,Amarkanank Bankura For information and necessary action Pl.

6.The Officer-in-Charge,G.Ghati Police Station,G.ghati,bankura for information and necessary action please.



*Amar Kumar Mondal*  
(Amar Kumar Mondal)

Jt.Secretary

*Manik Mondal*  
(Manik Mondal) 1/6/23

Jt.secretary

Janoswartha O Paribesh Sachetonata Committee

IPC-II/TPP/PI-14/25/2021/

By Email & Speed Post

February 14, 2023

To.  
The Member Secretary,  
West Bengal Pollution Control Board,  
Paribesh Bhavan, 10A, Block-L.A., Sector III,  
Bidhan Nagar, **Kolkata - 700 106**, West Bengal

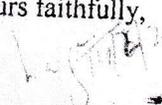
**Sub.: Public complaint received from Janoswartha O Paribesh Sachetonata Committee, Bankura, West Bengal - reg.**

Sir,  
Please refer to MoEF&CC letter no. Q-16016/122/2022-CPA dated 22.07.2022 addressed to CPCB and WBPCB on above subject and CPCB's letters dated 16.08.2022 and 06.12.2022 forwarding to WBPCB the public complaints dated 14.03.2022 and 14.09.2022 of 'Janoswartha O Paribesh Sachetonata Committee', Bankura, West Bengal regarding pollution caused by M/s Mejia Thermal Power Station, DVC, Bankura, West Bengal and M/s NUVOCO Cement Plant (Formerly LAFARGE Cement), and requesting WBPCB to investigate and take appropriate action on the matter. The action taken report of WBPCB on the matter is awaited.

Meanwhile, another grievance dated 31.01.2023 from 'Janoswartha O Paribesh Sachetonata Committee' has been received in CPCB, complaining about no action taken by the concerned authorities on the earlier complaints and requesting action taken report in the matter (copy enclosed).

It is requested that the above matter may be get investigated at the earliest, action as deemed fit may be taken and the action taken may be informed to the complainant under intimation to MoEF&CC and CPCB.

Encl: as above

Yours faithfully,  
  
(Nazimuddin)  
Divisional Head, IPC-II

Copy to:

1. Dr. Sonu Singh (Scientist E, CP Division), : For information.  
Ministry of Environment, Forest and Climate Change,  
Jal Wing, Indira Paryavaran Bhawan,  
Jor Bagh Road, Aliganj, **New Delhi - 110 003**
2. The Regional Director, : For information.  
Central Pollution Control Board,  
Southend Conclave, Block 502,  
5th & 6th Floor, 1582, Rajdanga Main  
Road, **Kolkata - 700 107**



*Amexuue*

No. Q-16016/122/2022-CPA  
GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE  
(CP Division)  
\*\*\*\*\*

3rd Floor, Jal Wing, Indira Paryavaran Bhawan  
Jor Bagh Road, Aliganj  
New Delhi- 110003

Dated: 22<sup>nd</sup> July, 2022

To

1. **The Member Secretary**  
Central Pollution Control Board  
Parivesh Bhawan, East Arjun Nagar  
Delhi-110032
2. **The Member Secretary**  
West Bengal Pollution Control Board  
Paribesh Bhawan, 10A, Block-LA  
Sector-III, Bidhannagar  
Kolkata - 700 106

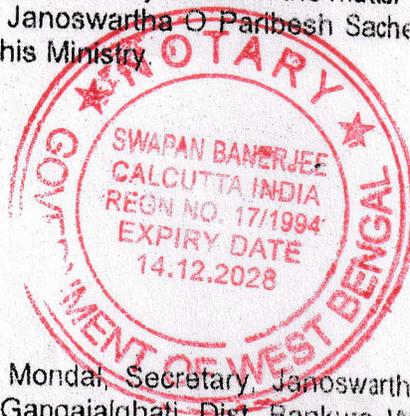
**Subject: Grievance received from Shri Amar Kanta Mondal, Secretary, Janoswartha O Paribesh Sachetonata Committee, about pollution due to flying ash of ash pond and coal dust of M/s Mejla Thermal Power Station (MTPS), a unit of M/s Damodar Valley Corporation (DVC), Bankura, West Bengal: regarding**

Sir,

Please find enclosed herewith letter reference No. JOPS(S)/V/DVC-P/6/04 dated 14.03.2022 received from Shri Amar Kanta Mondal, Secretary, Janoswartha O Paribesh Sachetonata Committee, Latianbani, PO-Gangajalghati, Dist. Bankura, West Bengal - 722133 on the subject mentioned above. Prior to this grievance the Ministry has received another grievance from Janoswartha O Sachetonata Committee on 2017 and same was forwarded to you for necessary action (copy enclosed).

2. It is requested to take necessary action in the matter and the Action Taken Report (ATR) may be forwarded to Janoswartha O Paribesh Sachetonata Committee, Bankura directly, under intimation to this Ministry.

Encl: As above

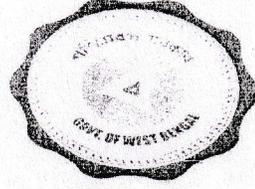


Yours faithfully,

*Sonu Singh*  
(Dr. Sonu Singh)  
Scientist 'E'

Copy to: Shri Amar Kanta Mondal, Secretary, Janoswartha O Paribesh Sachetonata Committee, Latianbani, PO-Gangajalghati, Dist. Bankura, West Bengal - 722133 --- for information please.

*O/C issued w.e.  
25/07/22*



Government of West Bengal  
Environment Department  
Pranisampad Bhaban, 5<sup>th</sup> Floor, LB-2, Sector-III, Salt Lake, Kolkata-106.

No:- 2585/EN/IP-01/2022

Dated- 07.11.2023

From: The Deputy Secretary  
to the Govt. of West Bengal

To:- The Member Secretary  
West Bengal Pollution Control Board,  
"Paribesh Bhawan"  
10 A, LA-Block, Sector-III,  
Kolkata - 700 106

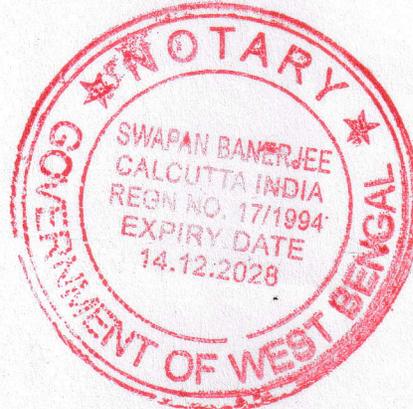
Sub:- Request for Action Taken Report and necessary steps against Mejia Thermal Power Station (DVC's) for creating havoc pollution due to flying ash, cold dust, crusher dust etc.

Ref:- No. 1002-PAR(AR/PG)/O/4G-2/2023 (Pt-II) dated 27.09.2023 of Deptt. of P&AR

Sir,

Apropos the reference on the cited subject, I am directed to send the aforementioned complaint of Sri Manik Mondal, Secretary, Janoswartha O Paribesh Sachetonata Committee, Latiabani, P.O.- Gangajalghati, Dist- Bankura, Pin- 722133 as received from the Deputy Secretary, Deptt. of P&AR Deptt., which is self explanatory, for your kind perusal and taking necessary actions towards the complaint against Mejia Thermal Power Station (DVC).

You are further, directed to furnish an Action Taken Report to this Deptt. at an early date.



Yours faithfully,

Sd/-

Deputy Secretary  
to the Govt. of West Bengal

Encl: As stated

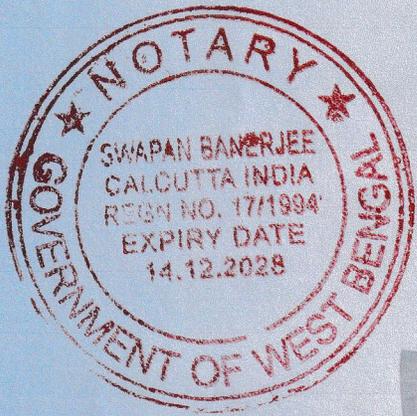
No:- 2585/1(3)-EN/IP-01/2022

Dated- 07.11.2023

Copy forwarded for information to :

- (1) The Deputy Secretary, Deptt. of P&AR, Nabanna, Howrah, Pin-711102 w.r.t. his letter No:- 1002-PAR(AR/PG)/O/4G-2/2023 (Pt-II) dated 27.09.2023
- (2) The Section Officer, Deptt. of Administrative Reforms and Public Grievances, Gol, 5<sup>th</sup> Floor, Sardar Patel Bhavan, Parliament Street, New Delhi-110001
- (3) Sri Manik Mondal, Secretary, Janoswartha O Paribesh Sachetonata Committee, Latiabani, P.O.- Gangajalghati, Dist- Bankura, Pin- 722133

  
Deputy Secretary  
to the Govt. of West Bengal



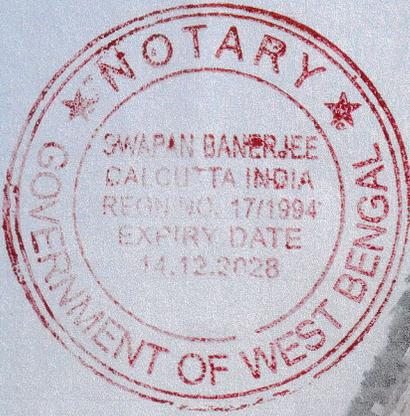
Phone: 23.4548391

Mobile: 87.1232167

Address: 4F+26H, Latiabani, West Bengal 722133, India

Date: 03/2025 10:48:22 am

Image by © MahIOS GeoCam APP, © Google



23.4548391

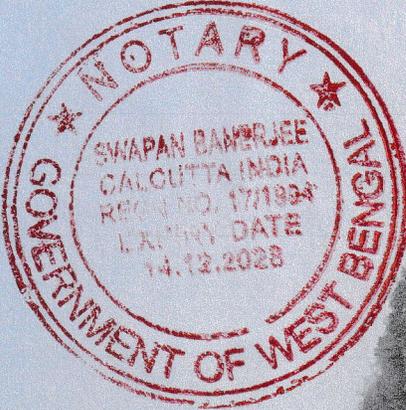
: 87.1232167

F+26H, Latiabani, West Bengal 722133, India

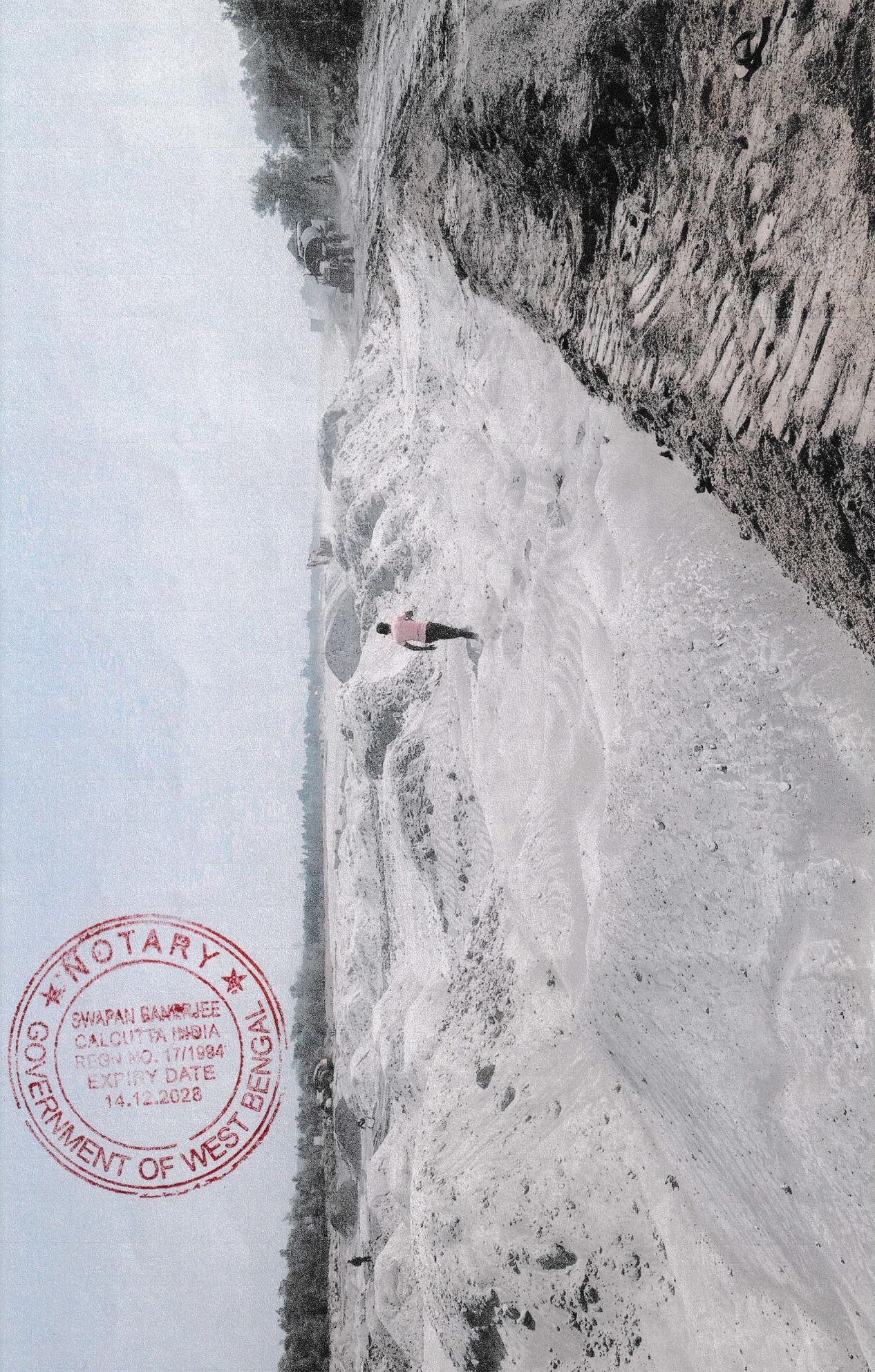
3/2025 10:42:49 am

© MahiOS GeoCam APP, © Google





: 23.4548391  
 n: 87.1232167  
 4F+26H, Latiabani, West Bengal 722133, India  
 03/2025 10:45:09 am  
 © MahiOS GeoCam APP, © Google



NOTARY  
 SWAPAN BANERJEE  
 CALCUTTA INDIA  
 REGN NO. 17/1984  
 EXPIRY DATE  
 14.12.2028  
 GOVERNMENT OF WEST BENGAL

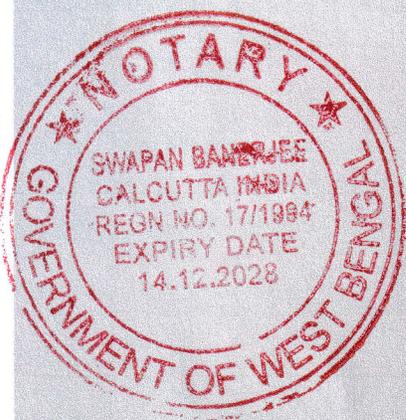
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: 87.1232167

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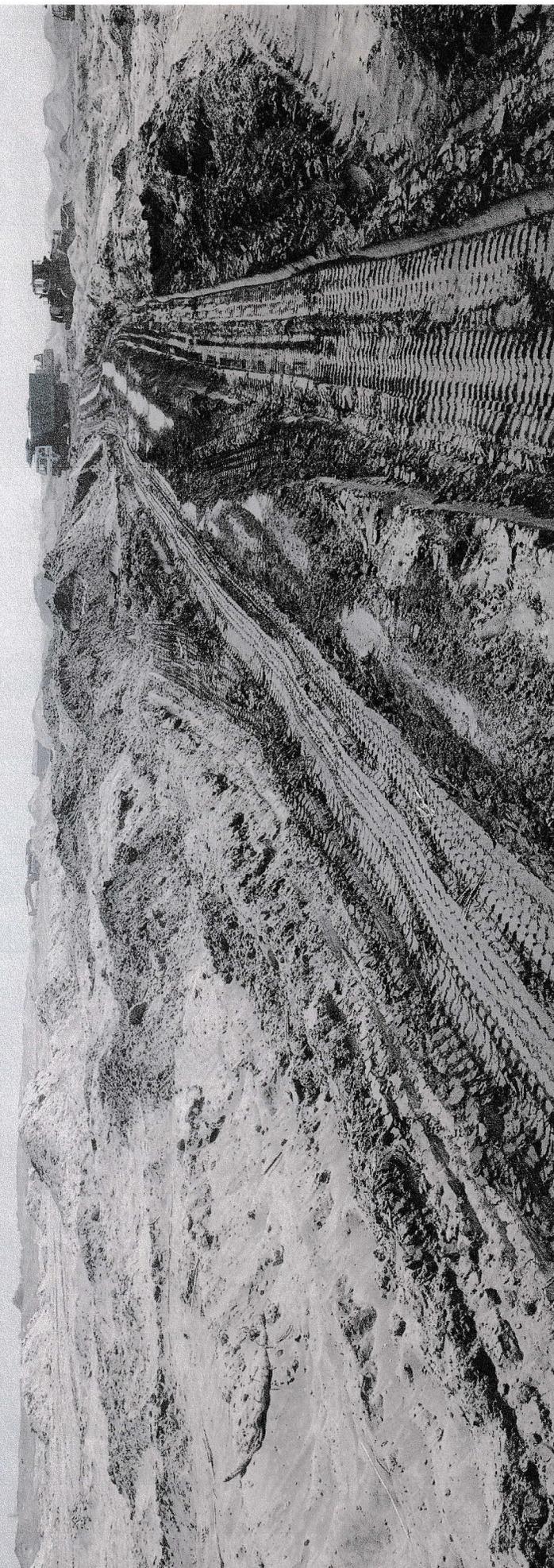
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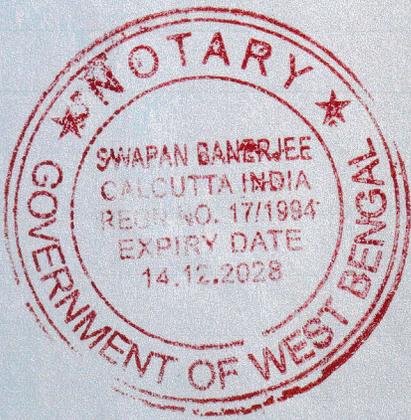


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 9C+8R3, Sibipara, West Bengal 722133, India  
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 © MahiOS GeoCam APP, © Google

NOTARY  
 SWAPAN BANERJEE  
 CALCUTTA INDIA  
 REGN NO. 1711984  
 EXPIRY DATE  
 14.12.2028  
 GOVERNMENT OF WEST BENGAL



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 0C+8R3, Sibipara, West Bengal 722133, India  
 03/2025 11:06:47 am  
 © MahiOS GeoCam APP, © Google



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 3/2025 11:03:27 am  
 © MahiOS GeoCam APP, © Google



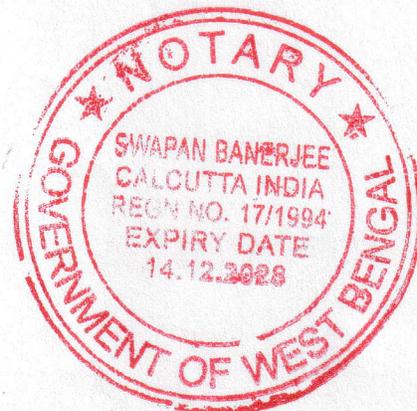
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Lon: 87.1985187

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© MahiOS GeoCam APP, © Google









NOTARY  
SWAPAN BANERJEE  
CALCUTTA INDIA  
REGN NO. 17/1984  
EXPIRY DATE  
14.12.2028  
GOVERNMENT OF WEST BENGAL





19  
Ash pipe

BOUNDRY WALL of MTPS

Ash water



NH 60  
TOWARDS BANKURA

Bus stop  
with left hand  
side

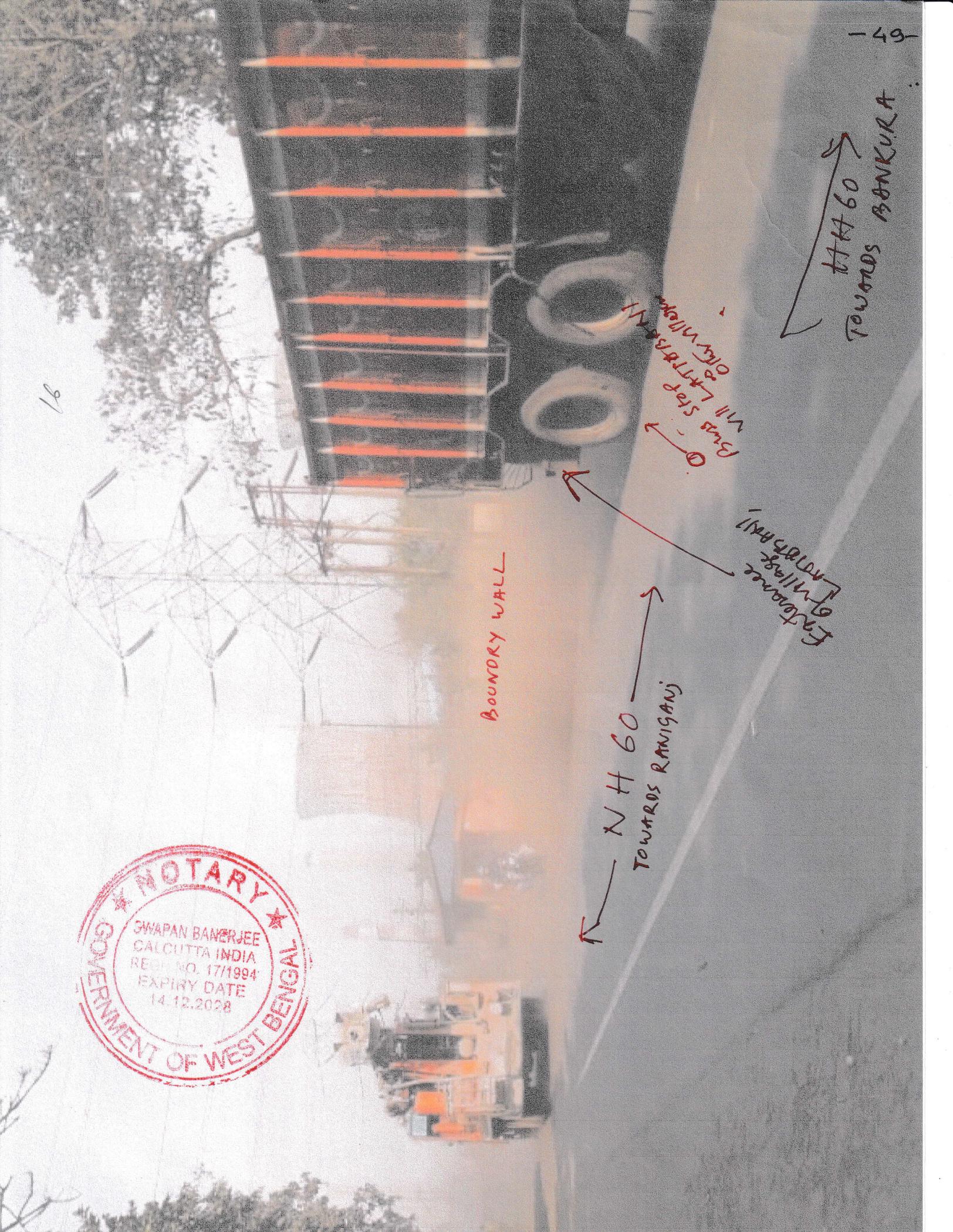
Footpath  
with left hand  
side

NH 60  
TOWARDS RAJGANJ

BOUNDARY WALL

**NOTARY**  
SWAPAN BANERJEE  
CALCUTTA INDIA  
REG. NO. 17/1994  
EXPIRY DATE  
14.12.2028  
**GOVERNMENT OF WEST BENGAL**

18





22

f.t.o



*Navro's Loaded vehicle on NH 60*



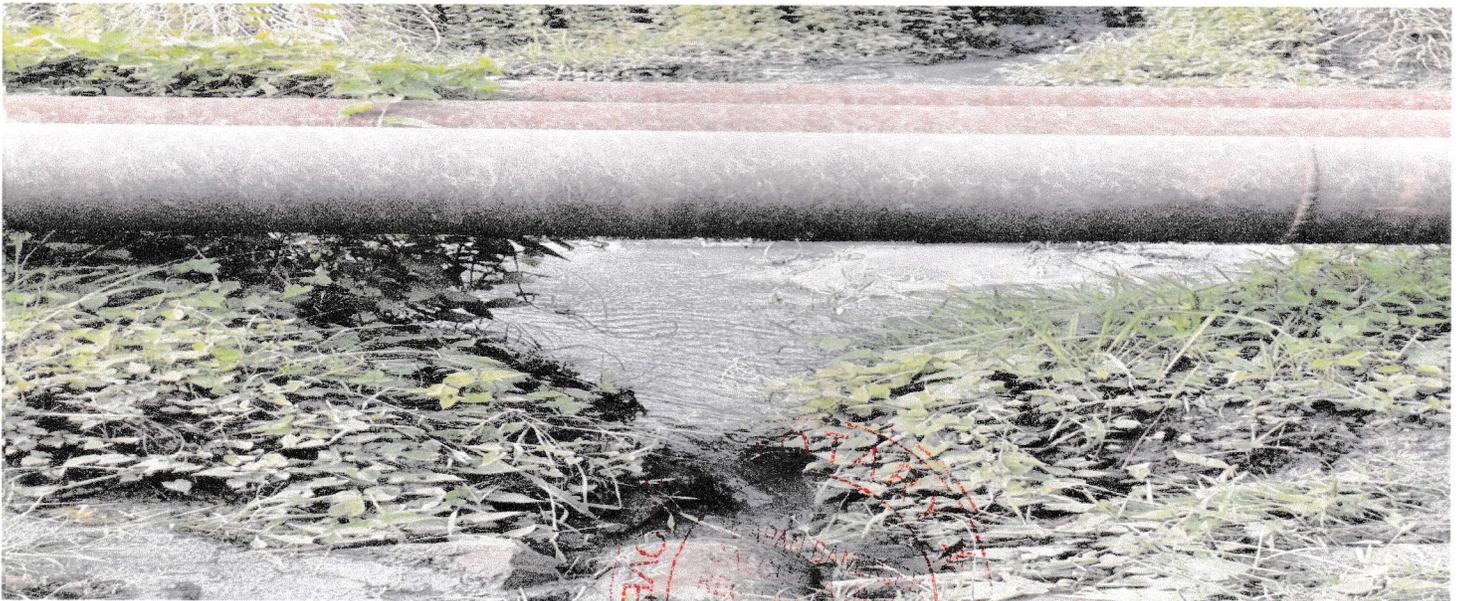
\* NOTARY \*  
 SWAPAN BANERJEE  
 CALCUTTA INDIA  
 REGN NO. 17/1984  
 EXPIRY DATE  
 14.12.2028  
 GOVERNMENT OF WEST BENGAL

CiLO

→ BOUNDARY WALL OF MTPS

Foot Path -

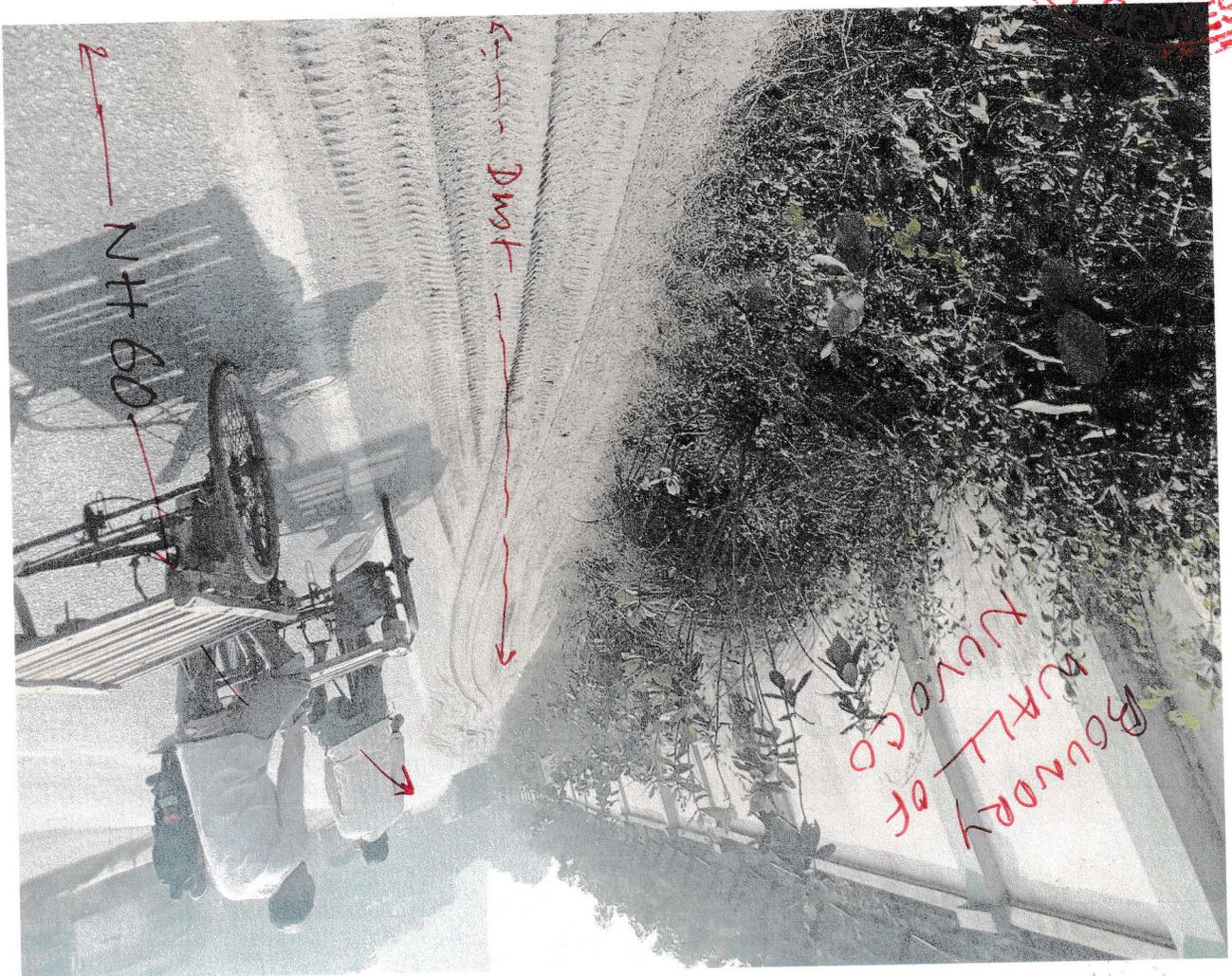
← EXISTING RD OF LATIABANI VILL →



OVER  
 EXP. DATE  
 REG. NO. 17/1994  
 EXPIRY



NOTARY  
 SWAPAN BANERJEE  
 CALCUTTA INDIA  
 REGISTERED 17/1994  
 SIGNATURE DATE  
 14.12.2028  
 GOVERNMENT OF WEST BENGAL



Boundary wall of  
 Kuvco

NH 60

Dust

① Ask mining works coming from  
MTPS towards will Laromani.



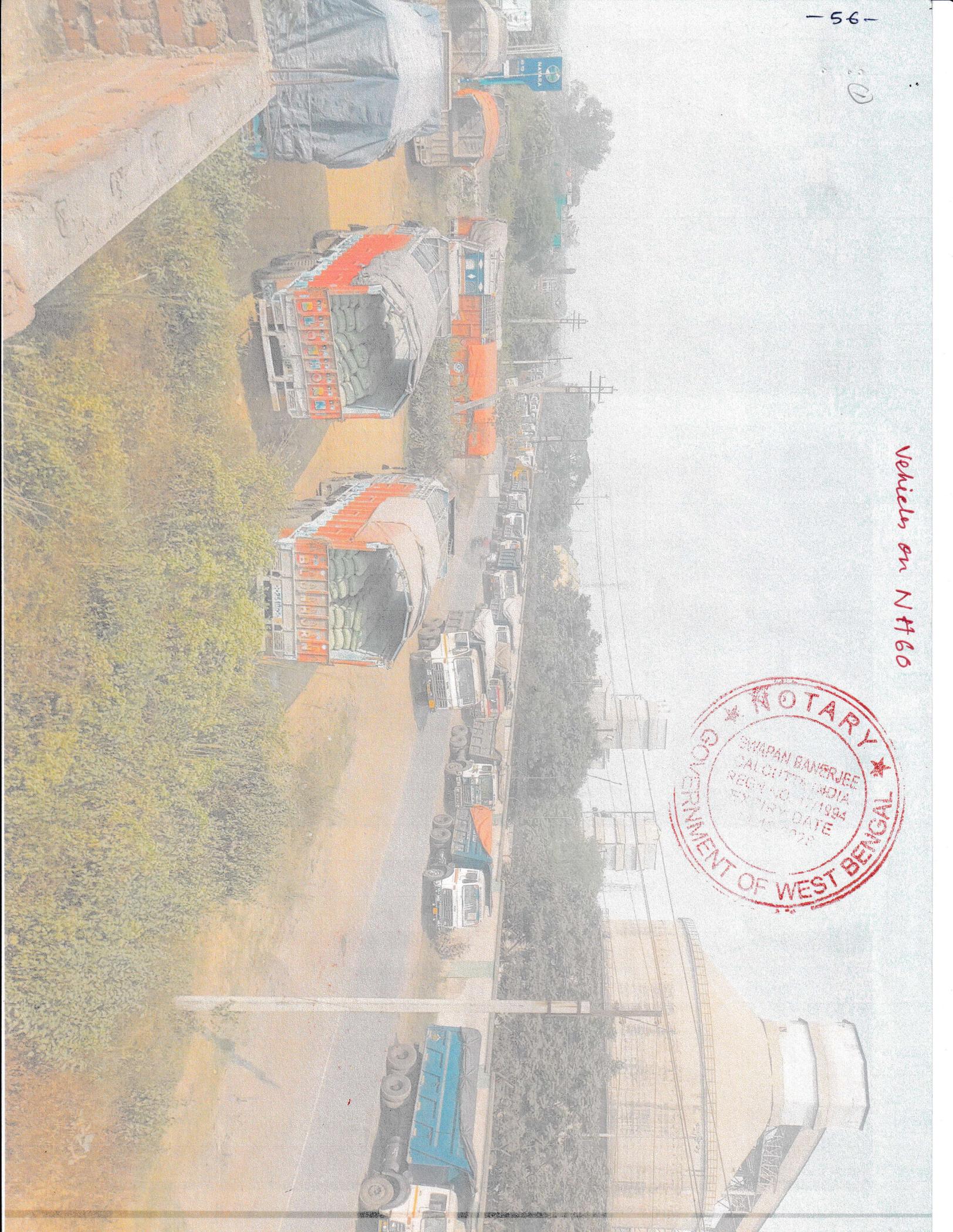
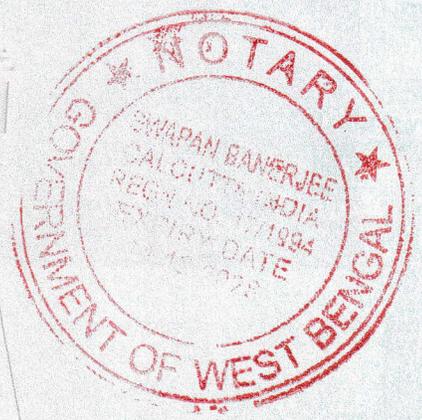
②



GOVERNMENT  
MINISTRY OF  
LANDS AND  
CONSTRUCTION  
SUVA  
FIDJJI

30

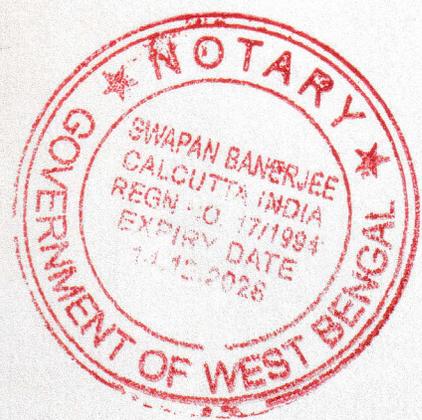
Vehicles on NH 60



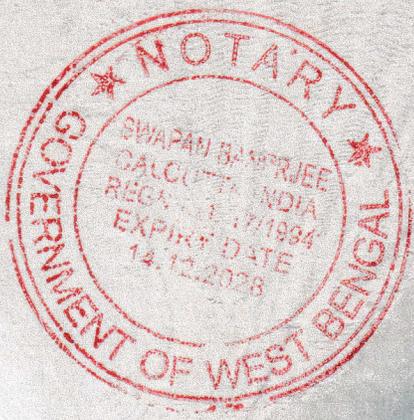
Flying Ash entering will Letters  
from Ash pond

NOTARY  
 GOVERNMENT OF WEST BENGAL  
 N. PAN BANERJEE  
 CALCUTTA INDIA  
 REG. NO. 171684  
 EXPIRES DATE  
 14.12.2028

P.F. 0



*ASH on Shukraant & its*

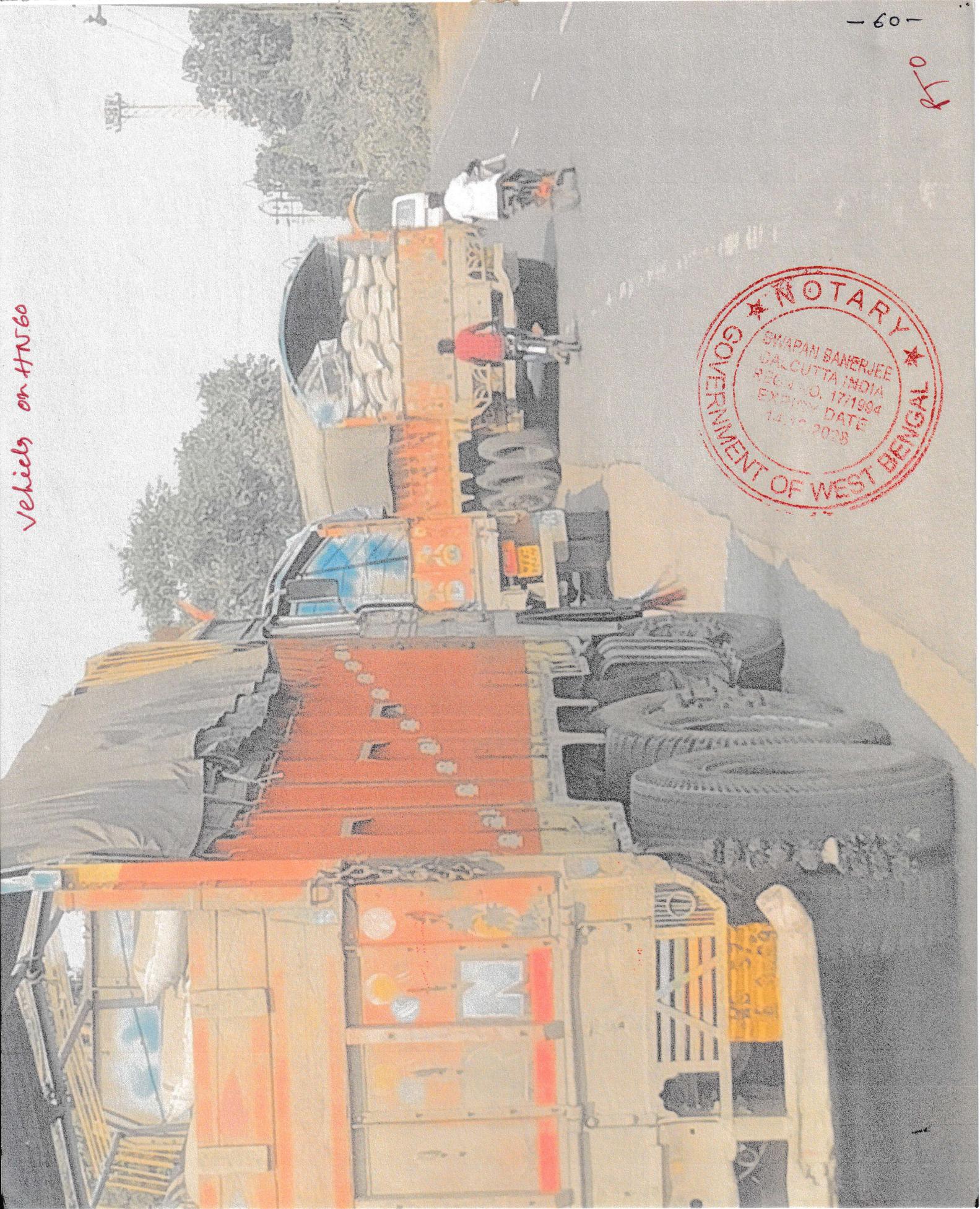
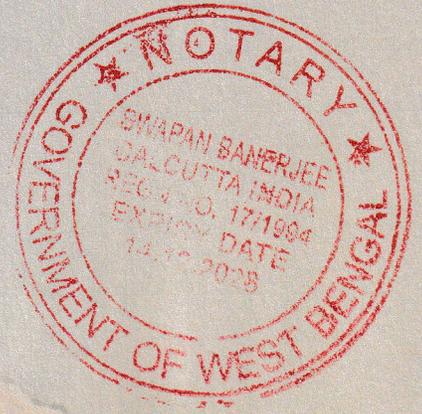


Dirt on NH66

R.T.O

070

Vehicles on HN 60



Ash mixing water coming from MTPS near site  
through its boundary wall towards Village LATIARANI existing Rd





Manik Mandal

# VAKALATNAMA IN THE HIGH COURT AT CALCUTTA

DISTRICT: BANKURA NATIONAL GREEN TRIBUNAL,  
EASTERN ZONAL BENCH AT KOLKATA  
Constitutional Writ Civil Criminal Revisional  
Appellate Jurisdiction  
O.A No. \_\_\_\_\_ Of 2025

MANIK MANDAL

Appellant  
Petitioner

-Versus-

UNION OF INDIA & ORS.

Respondent  
Opposite party

Vakalatnama on behalf of MANIK MANDAL.....Knows all

men be these presents that by this Vakalatnama I/We appoint the Advocates Pleaders noted below or any one of them as my/our lawful Advocate or Advocates for filling the memorandum of appeal or petition In the above matter for appearing and conducting and arguing the same for depositing or Withdrawing any money in connection therewith, for moving the Court in any matter connected therewith for preparing the Paper Book in the case and for putting in papers, petition etc. on my/our behalf for filling or taking back any documents for withdrawing suits or appeals or petitions with permission to institute fresh suits, appeals, petition etc. for signing and filling the petitions of compromise in connection with the said matter and for taking copies of paper from the Record and I/We further say that any act done by my/our said Advocate or Advocates or by any one of them after accepting this Vakalatnama, shall be considered as my/our own true and lawful act.

And I/We further hereby agree and undertake to pay the said Advocate or Advocates his or their fees as settled and all others sums that may be necessary to carry out the requisition of the Court and otherwise to enable the said Advocate or Advocates to conduct the case properly, failing which the said Advocate or Advocates after notice to me/us will be at liberty to withdraw from the further conduct of the case.

IN WITNESS WHEREOF I/we sign and execute this vakalatnama, on this the 17<sup>th</sup> day of APRIL, 2025

NAME OF THE ADVOCATE

CHANDRA GUPTA KAMAL  
ADVOCATE  
BAR: ASSN. ROOM No. 5  
HIGH COURT AT CALCUTTA  
CHAMBER - 8/1, K.S. ROY ROAD,  
KOLKATA

Received Vakalatnama  
from the Executant  
Accepted & Satisfied  
Chandra Gupta Kamal .

Advocate  
E.No. - F/343/2022

**DISTRICT-BANKURA**

**BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL, EASTERN ZONE  
BENCH, KOLKATA, WEST BENGAL**

Finance Centre, 3<sup>rd</sup> Floor, New Town  
Under Section 18(1) read with Section 14  
and 15 of the National Green Tribunal  
Act, 2010

Original Application No.                      of 2025

IN THE MATTER OF: -

Manik Mandal

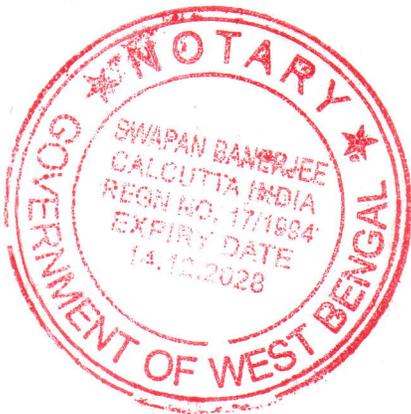
...Applicant.

-Versus-

Union of India & Ors.

...Respondents.

ORIGINAL APPLICATION



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Advocate  
Bar Association, Room No. 5  
High Court, Calcutta  
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Kolkata - 700001.  
Mobile: 7595831025  
Email: [cgkamal.10@gmail.com](mailto:cgkamal.10@gmail.com)